

ORISSA HIGH COURT

FILING REPORT AS ON :05/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	D-BLAPL/3602/2024	MANU KHAN @ SK REHAMAN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	AUL /55 /2010 () //
2	D-BLAPL/3610/2024	BURHAN AHMAD VS STATE OF ODISHA	S.S.RAY (2) VS	BISSAMCUTTACK /13 /2024 () //
3	D-BLAPL/3611/2024	AJAYA KUMAR MALLICK VS STATE OF ODISHA	MAHES DAS VS	/ /0 () //
4	D-BLAPL/3612/2024	MAHAMUD RANA VS STATE OF ODISHA	S.S.RAY (2) VS	BISSAMCUTTACK /13 /2024 () //
5	D-BLAPL/3613/2024	GANDU NAIK VS STATE OF ODISHA	S.S.RAY (2) VS	SURADA /191 /2019 () //
6	D-BLAPL/3631/2024	DURGA CHARAN NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	DHENKANAL SADAR /51 /2015 () //
7	D-BLAPL/3633/2024	RAGHUNATH PATRA @ HAPI VS STATE OF ODISHA	ARIJEET MISHRA VS	KOREI /239 /2023 () //
8	D-BLAPL/3634/2024	KABIR SAHOO @ KABIRA VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 () //
9	D-BLAPL/3637/2024	DEEPAK SAHU @ DEEPAK KUMAR SAHOO VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 () //
10	D-BLAPL/3639/2024	ASHOK MAHAKUD @ ASHOK KUMAR MAHAKUD VS STATE OF ODISHA	PARTHA SARATHI DAS VS	CHAMPUA /136 /2023 () //
11	D-BLAPL/3640/2024	SIPUN NAIK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	PANDAPADA /118 /2023 () //

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12	D-BLAPL/3647/2024	PRAHALLAD GURU @ GURIA VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	NUAGAON /93 /2021 () //
13	D-BLAPL/3649/2024	ANIL PANGI VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	JEYPORE TOWN /226 /2021 () //
14	D-BLAPL/3652/2024	SHAKTIKANTA BEHERA @ RAJA VS STATE OF ODISHA	ASIT KUMAR JENA VS	JENAPUR /223 /2023 () //
15	D-BLAPL/3654/2024	BABU PRADHAN @ SHAMA SHANKAR PRADHAN VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	KUMBHARAPARA /159 /2023 () //
16	D-BLAPL/3659/2024	PRABINA PRADHAN @ PRABINA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PURUNAKATAK /189 /2023 () //
17	D-BLAPL/3660/2024	SURESH BEERO @ AKHI BIRA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	R.UDAYAGIRI /48 /2020 () //
18	D-BLAPL/3665/2024	TAPAN KUMAR BEHERA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	NAYAPALLI P.S. /581 /2023 () //
19	D-BLAPL/3667/2024	SANJAY DALEI @ SANJAYA KUMAR DALEI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JAKHAPURA /26 /2021 () //
20	D-BLAPL/3669/2024	PRADEEP SAHU VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	BRAJARAJNAGAR /219 /2018 () //
21	D-BLAPL/3672/2024	CHHOTELAL BAIGA VS STATE OF ODISHA	SK. ZAFARULLA VS	MUNIGUDA /197 /2023 () //
22	D-BLAPL/3675/2024	HARASH BARIK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	/ /0 () //
23	D-BLAPL/3677/2024	ABHISEK GUPTA	SUBRATA PANDA	BARBIL /13 /2024

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		VS	VS	()
24	D-BLAPL/3678/2024	STATE OF ODISHA FARMAN SK	SUBRATA PANDA	// RUGUDI /62 /2023
		VS	VS	()
25	D-BLAPL/3680/2024	STATE OF ODISHA SANJAYA ROUTA @ ROUT	PULAKESH MOHANTY	// KODALA /482 /2023
		VS	VS	()
26	D-BLAPL/3682/2024	STATE OF ODISHA PARSURAM BARIHA	SHYAM SUNDAR CHHUALSINGH	// LAKHANA /106 /2023
		VS	VS	()
27	D-BLAPL/3685/2024	STATE OF ODISHA ANURAG KUMAR	SHYAM SUNDAR CHHUALSINGH	// JONK /286 /2023
		VS	VS	()
28	D-BLAPL/3690/2024	STATE OF ODISHA RINKU BENIA	SATYANARAYAN MISHRA	// MALKANGIRI /564 /2023
		VS	VS	()
29	D-BLAPL/3693/2024	STATE OF ODISHA SANU @ TUSAR KUMAR DEV	KAUSTUVA MOHANTY	// DHAULI PS /170 /2023
		VS	VS	()
30	D-BLAPL/3695/2024	STATE OF ODISHA KARTIKA BEHERA	AMLAN SHAKTI PAUL	// / /0
		VS	VS	()
31	D-BLAPL/3699/2024	STATE OF ODISHA HANDA@ HANDAPA@ ABHIJIT ROUT	PANCHANAN PANIGRAHI	// KAMAKHYANAGAR /36 /2024
		VS	VS	()
32	D-BLAPL/3713/2024	STATE OF ODISHA AKASH BHARATI	RAMANI KANTA PATTANAIK	// CHHENDIPADA /84 /2023
		VS	VS	()
33	D-BLAPL/3717/2024	STATE OF ODISHA KRUSHNA CHANDRA RATH	SUSANTA KUMAR LENKA	// JATNI P.S. /436 /2023
		VS	VS	()
34	D-BLAPL/3721/2024	STATE OF ODISHA GAJANAN NAIK	BASANTA KUMAR DAS	// DHANUPALI /68 /2023
		VS	VS	()

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35	D-BLAPL/3722/2024	STATE OF ODISHA SANJAYA PRADHAN VS	SANTOSH KUMAR MAHANTY VS	// BUGUDA /846 /2023 ()
36	D-BLAPL/3724/2024	STATE OF ODISHA SATYABAN CHHATRA VS	ANIRUDHA DAS VS	// BOUDH /173 /2021 ()
37	D-BLAPL/3725/2024	STATE OF ODISHA BAPUNI @ SANDEEP KUMAR SWAIN VS	ANIRUDHA DAS VS	// / /0 ()
38	D-BLAPL/3726/2024	STATE OF ODISHA SUKANTA MAHARANA VS	ROHIT KUMAR SUNA VS	// / /0 ()
39	D-BLAPL/3728/2024	STATE OF ODISHA AKHAYA PRADHAN VS	BIBHU PRASAD CHHUALSINGH VS	// / /0 ()
40	D-BLAPL/3729/2024	STATE OF ODISHA SANTOSH PRADHAN VS	DR. BINODA KUMAR MISHRA VS	// PATTAPUR (DIGAPAHANDI) /473 /2023 ()
41	D-BLAPL/3732/2024	STATE OF ODISHA GOBINDA PRADHAN VS	SUSIL KUMAR PATTNAIK VS	// CHAMPUA /192 /2023 ()
42	D-BLAPL/3736/2024	STATE OF ODISHA PARIKHITA NAIK @ PARIKSHITA NAIK VS	PANCHANAN PANIGRAHI VS	// BALIMI /333 /2023 ()
43	D-BLAPL/3738/2024	STATE OF ODISHA BIKASH DAS VS	DEBENDRA NARAYAN PATTANAİK VS	// MANGALA BAG /334 /2023 ()
44	D-BLAPL/3744/2024	STATE OF ODISHA ANIS AHEMAD KHAN VS	ACHYUTANANDA PATTANAİK VS	// BANIGOCHA /9 /2017 ()
45	D-BLAPL/3745/2024	STATE OF ODISHA SHYAMSUNDAR KHATUA VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	// / /0 () //

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46	D-BLAPL/3748/2024	BAPUN @ SATYAJIT MAJHI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	BASUDEVPUR /56 /2023 () //
47	D-BLAPL/3749/2024	BIKASH MINZ VS STATE OF ODISHA	UMA SHANKAR PATEL VS	RAJGANGPUR /347 /2021 () //
48	D-BLAPL/3753/2024	MITHILESH TIWARI VS STATE OF ODISHA	SURYAKANTA DASH VS	JEYPORE SADAR /201 /2021 () //
49	D-BLAPL/3754/2024	CHAITANYA ROUT VS STATE OF ODISHA	UDIT RANJAN JENA VS	KHANTAPADA /171 /2023 () //
50	D-BLAPL/3757/2024	DASARATH MAJHI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SUNKI /1 /2024 () //
51	D-BLAPL/3762/2024	IRANI PATRA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	TOMANDO /236 /2023 () //
52	D-BLAPL/3764/2024	LUKU BHUMIA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	BORIGUMMA /199 /2022 () //
53	D-BLAPL/3766/2024	SILBASTER @ SYLVESTER MINZ VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	KUTRA /58 /2018 () //
54	D-BLAPL/3767/2024	SUBHENDU BISWAS VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	/ /0 () //
55	D-BLAPL/3769/2024	BIKASH NAYAK VS STATE OF ODISHA	JAYADEBA BEHERA VS	PHIRINGIA /135 /2023 () //
56	D-BLAPL/3770/2024	SATYABAN GHADEI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	AUL /63 /2024 () //
57	D-BLAPL/3771/2024	MD. PARVEJ	JAYADEBA BEHERA	LATHIKATA /5 /2024

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		VS	VS	0
58	D-BLAPL/3779/2024	STATE OF ODISHA DUSASANA PADHAN	BHABANI PRASAD PRADHAN	// SUBALAYA /27 /2023
		VS	VS	0
59	D-BLAPL/3782/2024	STATE OF ODISHA DHARMENDRA KADRA	DIPTI RANJAN BHOKTA	// NANDAPUR /153 /2023
		VS	VS	0
60	D-BLAPL/3783/2024	STATE OF ODISHA DHANA BAIRAGI	DIPTI RANJAN BHOKTA	// / /0
		VS	VS	0
61	D-CMAPL/5189/2024 CMAPL/20/2024	STATE OF ODISHA M/S. ORISSA STEVEDORES LTD.	M/S.KAJAL SAHOO, R.GHOSH, S.SAHOO, U.SAHOO	// / /
		VS	VS	0
62	D-CMAPL/5251/2024	DEPUTY COMMISSIONER, CT AND GST, TERRITORIAL RANGE, CUTTACK HARSHAMANI NAYAK	KISHORE CHANDRA RAJGURU MOHAPATRA	// / /
		VS	VS	0
63	D-CMAPL/5333/2024	SRIKANT NAYAK AHALYA JENA	ADV.	// / /
		VS	VS	0
64	D-CMAPL/5443/2024	STATE OF ODISHA M/S.ORIPOL INDUSTRIES LTD.	SOMANATH MISHRA	// / /
		VS	VS	0
65	D-CMP/5239/2024	R.D., EMPLOYEES STATE INSURANCE CORP., RAJALAXMI MAHARANA	SAILABALA JENA	// / /
		VS	VS	0
66	D-CMP/5368/2024	OLI KHAN HEMALATA PATRA	SUKANTA KUMAR NAYAK	// / /
		VS	VS	0
67	D-CONTC/5122/2024	SARASWATI PATRA JUGESWAR NAG	ADV.	// / /
		VS	VS	0
68	D-CONTC/5136/2024	ASWATHY S, I.A.S. COMMNR-CUM-SECY, S AND M.E DEPTT., ODISHA. BISHNU PRASAD SWAIN	ADV.	// / /
		VS	VS	0

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69	D-CONTC/5146/2024	DEORANJAN KUMAR SINGH, I.A.S. RAMAKANTA ORAM VS	TRILOCHAN NANDA VS	// // 0
70	D-CONTC/5149/2024	PRADEEP KUMAR SAHU,DEPUTY DIRECTOR,CONSOLIDATION OF HOLDING, NARENDRA SUNDAR NAYAK VS	MANAS PATI VS	// // 0
71	D-CONTC/5150/2024	ANU GARG, SECY., WATER RESOURCES DEPT., ODISHA, BBSR. NABA KRISHNA CHOUDHURY VS	MANAS PATI VS	// // 0
72	D-CONTC/5153/2024	ANU GARG,SECRETARY, WATER RESOURCES DEPTT. PRATAP KUMAR MISHRA VS	MANAS PATI VS	// // 0
73	D-CONTC/5161/2024	ANU GARG, SECY. WATER RESOURCES DEPTT. BRAHMANANDA SWAIN VS	ADV. VS	// // 0
74	D-CONTC/5162/2024	S.ASWATI, I.A.S. HRUNDANANDA MUDULI VS	ADV. VS	// // 0
75	D-CONTC/5164/2024	SANJAY KUMAR SINGH, PRINCIPAL SECY. TO GOVT., HOME DEPT. SWARUP KUMAR PATTNAIK VS	ADV. VS	// // 0
76	D-CONTC/5165/2024	AUROBINDA AGRAWAL, I.A.S. SAYED ZULFUKAR ALI VS	ADV. VS	// // 0
77	D-CONTC/5169/2024	RAGHURAM R AYER, I.A.S. SUNIL KUMAR MOHANTY VS	ADV. VS	// // 0
78	D-CONTC/5198/2024	DR. UDDHABA CHANDRA MAJHI, I.A.S. KUNI SAHOO VS	ADV. VS	// // 0
79	D-CONTC/5204/2024	NEERAJ PRADHAN, COMMNR. OF INCOME TAX(TDS), AAYAKAR BHAWAN, BBSR SARASWATI MOHARANA VS	ADV. VS	// // 0
		ANU GARG, I.A.S.		//

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80	D-CONTC/5205/2024	DEBABRATA NAIK VS ANU GARG, I.A.S.	ADV. VS	// 0 //
81	D-CONTC/5207/2024	RAJESH KUMAR PUTY VS ANU GARG, I.A.S.	ADV. VS	// 0 //
82	D-CONTC/5208/2024	SURYA BHANU DASH VS ANU GARG, I.A.S.	ADV. VS	// 0 //
83	D-CONTC/5209/2024	JAGABANDHU NAIK VS ANU GARG, I.A.S.	ADV. VS	// 0 //
84	D-CONTC/5215/2024	PRAMOD KUMAR NANDA VS RESHMA TETE, B.D.O.,TANGI.	SUSANTA KUMAR DASH VS	// 0 //
85	D-CONTC/5217/2024	DWIJABARA SAHOO VS V.V. YADAV, I.A.S.	ADV. VS	// 0 //
86	D-CONTC/5237/2024	BIJAYA MALLIK VS DILLIP KUMAR SETHI,TAHASILDAR,PATTAMUNDAI.	ADV. VS	// 0 //
87	D-CONTC/5248/2024	AJIT KUMAR MISHRA VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
88	D-CONTC/5250/2024	REBATI GOSWAMI VS SUSHANT KUMAR DASH, I.A.S.	ADV. VS	// 0 //
89	D-CONTC/5267/2024	RANJAN KUMAR BEHERA VS ASHISH THAKARE, I.A.S.	SOBHANA SAHOO VS	// 0 //
90	D-CONTC/5271/2024	VICTORIA BILUNG VS DR. GAGALI PARAG HARSHAD, COLLECTOR CUM D.M., SUNDARGARH	ADV. VS	// 0 //
91	D-CONTC/5272/2024	KARUNAKAR MOHANTA	SOBHANA SAHOO	//

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		VS	VS	0
92	D-CONTC/5276/2024	ASHISH THAKARE, I.A.S. PADMABATI SAHU	SOBHANA SAHOO	//
		VS	VS	0
93	D-CONTC/5282/2024	SHALINI PANDIT, I.A.S. GANGA NARAYAN DASH	ADV.	//
		VS	VS	0
94	D-CONTC/5286/2024	ASWATHI S, I.A.S. GYAN RANJAN PRADHAN	ADV.	//
		VS	VS	0
95	D-CONTC/5290/2024	RENUBALA NAYAK, REGISTRAR, O.U.T.R., BBSR BINAPANI MOHAPATRA	ADV.	//
		VS	VS	0
96	D-CONTC/5293/2024	USHA PADHI, I.A.S. KRUSHNA CHANDRA BHOI	ADV.	//
		VS	VS	0
97	D-CONTC/5295/2024	USHA PADHI, I.A.S. SANIMANI MAJHI	ADV.	//
		VS	VS	0
98	D-CONTC/5306/2024	S. ASWATHY, S AND ME DEPT., ODISHA, BBSR. GURU CHARAN BEHERA	ADV.	//
		VS	VS	0
99	D-CONTC/5313/2024	ARUNA SARANGI, D.G AND I.G OF POLICE, CUTTACK HIRADHAR KHAMARI	ADV.	//
		VS	VS	0
100	D-CONTC/5344/2024	SUSHANTA KUMAR DAS,DIRECTOR,SECONDARY EDUCATION. SURENDRANATH PANDA		//
		VS	VS	0
101	D-CONTC/5346/2024	ABHISEKHA DASH, TAHASILDAR, PURI SANAM TUDU	DWARIKA PRASAD MOHANTY	//
		VS	VS	0
102	D-CONTC/5354/2024	ASHIS KUMAR MOHAPATRA, TAHASILDAR, BALASORE RANJIT KUMAR MUNI	ADV.	//
		VS	VS	0

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103	D-CONTC/5361/2024	ASWATHY S., I.A.S. LALIT MOHAN PATNAIK VS	ADV. VS	// // 0
104	D-CONTC/5363/2024	ASWATHY S., I.A.S. GOPAL CHANDRA BEHERA VS	ADV. VS	// // 0
105	D-CONTC/5367/2024	MANORANJAN MISHRA, ENGINR. IN CHIEF (CIVIL), ODISHA, BBSR JOGENDRA PATTANAİK VS	ADV. VS	// // 0
106	D-CONTC/5370/2024	ANU GARG, PRINCIPAL SECY., WATER RESOURCES DEPTT. GOURAHARI SAHU VS	ADV. VS	// // 0
107	D-CONTC/5384/2024	PRADEEP KUMAR JENA, I.A.S. SAKUNTALA DAS VS	KIRAN ROUT VS	// // 0
108	D-CONTC/5399/2024	SUSBHALAXMI NAYAK, D.E.O, KENDRAPARA KRUSHNA CHANDRA JENA VS	ADV. VS	// // 0
109	D-CONTC/5402/2024	LALIT DAS, PLANNING MEMBER, BERHAMPUR MUNICIPAL CORPN. SUDARSAN NAYAK VS	ADV VS	// // 0
110	D-CONTC/5405/2024	ASWATHY S., IAS GANESWAR GIRI VS	ADV. VS	// // 0
111	D-CONTC/5410/2024	ASWATHY S., I.A.S. NANDAN MOHANTY VS	ADV. VS	// // 0
112	D-CONTC/5413/2024	ASWATHY S., I.A.S. SULOCHANA SAMAL VS	ADV VS	// // 0
113	D-CONTC/5418/2024	SALINI PANDIT, IAS SECY, HEALTH AND F.W DEPTT., ODISHA SABITA PATRA VS ASWATHI. S., I.A.S.	ADV. VS	// // 0 //

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114	D-CONTC/5423/2024	LAXMI SAHU VS ARAVIND AGRAWAL, COMMNR CUM SECY, DEPTT., OF HIGHER EDUCATION, ODISHA	SANDHYARANI PANI VS ADV.	// 0 //
115	D-CONTC/5430/2024	DHANESWARI BARLA VS ASWATHY.S, I.A.S.	ADV. VS	// 0 //
116	D-CONTC/5444/2024	JYOTI RANJITA SOY VS ASWATHY. S, I.A.S.	ADV. VS	// 0 //
117	D-CONTC/5446/2024	ABHIRAM KADRAKA VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
118	D-CRLA/3597/2024	URAT JAGDALA VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	BARGARH RURAL /211 /2023 0 //
119	D-CRLA/3615/2024	ASHOK KUMAR JENA VS STATE OF ODISHA(VIG.)	DEBA PRASAD DAS VS	CUTTACK VIGILANCE /35 /1992 0 //
120	D-CRLA/3644/2024	LIPU @ AJIT KUMAR JENA VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	BHADRAK TOWN /249 /2022 0 //
121	D-CRLA/3650/2024	BUDHIA @ TRILOCHAN NAHAK VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	CUTTACK SADAR /13 /2018 0 //
122	D-CRLA/3679/2024	SUMAN NAIK VS STATE OF ODISHA	SAROJ KUMAR DASH VS	DHENKANAL SADAR /464 /2015 0 //
123	D-CRLA/3697/2024	A. MANOJ KUMAR PATRA VS STATE OF ODISHA	SUSHANT KUMAR PRADHAN VS	ASKA /145 /2015 0 //
124	D-CRLA/3702/2024	A. PANCHANAN PATRA VS STATE OF ODISHA	SUSHANT KUMAR PRADHAN VS	ASKA /145 /2015 0 //
125	D-CRLA/3758/2024	SUNIL MAJHI	JNYANANANDA PANDA	THUAMUL RAMPUR /21 /2021

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		STATE OF ODISHA		//
126	D-CRLA/3763/2024	JADU @ RABINDRA MAHALIK	CHITTARANJAN PATTNAIK	KHANTAPADA /222 /2017
		VS	VS	()
		STATE OF ODISHA		//
127	D-CRLMA/3628/2024	OLIVE RASHMI KULLU	DIPAK RANJAN MISHRA	JHARSUGUDA /405 /2023
		VS	VS	()
		ASHISH DUNG DUNG		//
128	D-CRLMA/3653/2024	KHAGESWAR JENA@KHAGA JENA	ADV.	/ /0
		VS	VS	()
		STATE OF ODISHA		//
129	D-CRLMA/3655/2024	SK.FIROZ	ADV.	/ /0
		VS	VS	()
		STATE OF ORISSA		//
130	D-CRLMC/3607/2024	SUDARSAN PRADHAN	MAHES DAS	DARINGBADI /93 /2020
		VS	VS	()
		STATE OF ODISHA		//
131	D-CRLMC/3617/2024	RAJTILAK YADAV	SUKANTA KUMAR NAYAK	/ /0
		VS	VS	()
		PRIYANKA DAS		//
132	D-CRLMC/3618/2024	PRASANA SWAIN	SAMARENDRA MOHANTY	CUTTACK SADAR /115 /2017
		VS	VS	()
		STATE OF ODISHA		//
133	D-CRLMC/3620/2024	SANTANU JENA	NILAKANTHA JUHARSINGH	BANAPUR P.S. /120 /2011
		VS	VS	()
		STATE OF ODISHA		//
134	D-CRLMC/3621/2024	LITU @ LITUNA NAYAK	JAYANT KUMAR PADHI	MAHILA P.S. BUXIBAZAR /9 /2017
		VS	VS	()
		STATE OF ODISHA		//
135	D-CRLMC/3627/2024	RAGHUNATH GAHIR	SUSHANTA KUMAR JOSHI	KANTABANJI /131 /2013
		VS	VS	()
		STATE OF ODISHA		//
136	D-CRLMC/3632/2024	AKULA MOHAPATRA	ARIJEET MISHRA	JAJPUR ROAD /36 /2007
		VS	VS	()

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137	D-CRLMC/3636/2024	STATE OF ODISHA HEMANTA KUMAR PRADHAN VS	ARJUNA CHARANA BEHERA VS	// / /0 ()
138	D-CRLMC/3638/2024	STATE OF ODISHA PABANA @ PABITRA ROUT VS	PRADEEP KUMAR KUNDU VS	// NIALI /30 /2015 ()
139	D-CRLMC/3641/2024	STATE OF ODISHA MANAS RAJ KHORA@SABHYA MANAS KHURA VS	RAJIB LOCHAN PATTNAIK VS	// NABARANGAPUR TOWN /376 /2022 ()
140	D-CRLMC/3643/2024	STATE OF ODISHA ABHIMANYU BARIK VS	NIRANJAN LENKA VS	// NAYAPALLI P.S. /293 /2019 ()
141	D-CRLMC/3646/2024 CRLMC/276/2024	STATE OF ODISHA CHANDRAKANTA OJHA VS	DHANANJAYA NAYAK VS	// TANGI /155 /2022 J.M.F.C.(II),CUTTACK(Cuttack)
142	D-CRLMC/3648/2024	STATE OF ODISHA ARJUN NAIK VS	ASUTOSH TRIPATHY VS	GR/0001719/2022 ANGUL TOWN /304 /2018 ()
143	D-CRLMC/3656/2024	STATE OF ODISHA SUBRAT PATRA VS	CHITTA RANJAN SAHU VS	// RAIRAKHOL /27 /2018 ()
144	D-CRLMC/3663/2024 CRLMC/274/2024	STATE OF ODISHA BINOD KUMAR BEHERA VS	BIKASH MISHRA VS	// MARKAT NAGAR /95 /2016 J.M.F.C,CUTTACK(Cuttack)
145	D-CRLMC/3673/2024	STATE OF ODISHA PRASAN SAHOO @ PRASANNA SAHOO VS	SUDEEP KUMAR SARANGI VS	GR/0001474/2016 KANDARPUR /108 /2022 ()
146	D-CRLMC/3686/2024	STATE OF ODISHA AKUNA @ ANKUNA @ BABINA PARIDA VS	ABHISHEK PRADHAN VS	// BASELI SAHI PS /131 /2020 ()
147	D-CRLMC/3689/2024	STATE OF ODISHA ANURAG GHOSH @ ANURAGH GHOSH VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// BALASORE TOWN /240 /2012 () //

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148	D-CRLMC/3696/2024	PRAKASH JENA VS STATE OF ODISHA	TAPAN JYOTI PANI VS	LAXMISAGAR P.S. /35 /2015 () //
149	D-CRLMC/3698/2024	MILAN MISHRA VS STATE OF ODISHA	ABHISHEK PRADHAN VS	BASELI SAHI PS /131 /2020 () //
150	D-CRLMC/3704/2024	SATYARANJAN @ SUBODH MOHAPATRA VS STATE OF ODISHA	LAGNAJIT PATTNAIK VS	CUTTACK SADAR /571 /2022 () //
151	D-CRLMC/3708/2024	AMIR KHAN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	TURUMUNGA /75 /2023 () //
152	D-CRLMC/3710/2024	BHABESH KUMAR MUKHARJEE VS STATE OF ODISHA	AMULYA RATNA PANDA VS	Bamapada (Industrial Area) /232 /2013 () //
153	D-CRLMC/3716/2024	SARADA PRASAD MISHRA @ KALIA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	MAHANGA /117 /2009 () //
154	D-CRLMC/3731/2024	ABANTI DASMOHAPATRA VS SARASWATI MAHARANA	BISHNU PRASAD RATH VS	/ /0 () //
155	D-CRLMC/3735/2024	PRIYATOSH PARIDA VS STATE OF ODISHA	RAMESH AGARWAL VS	JEYPORE MAHILA /32 /2022 () //
156	D-CRLMC/3739/2024	ARABINDA SUSARI @ SUASARI VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	SAMBALPUR TOWN /57 /2022 () //
157	D-CRLMC/3743/2024	SUBASH SANTOSH ROUT @ ROCKY @ SUBHASANTOSH ROUT VS STATE OF ODISHA	MANAS KUMAR CHAND VS	MANCHESWAR P.S. /198 /2014 () //
158	D-CRLMC/3747/2024	JAGANATH PARIDA VS STATE OF ODISHA	PRASANNA KUMAR PARHI VS	GURANDI /23 /2023 () //
159	D-CRLMC/3752/2024	GOURAHARI DALABEHERA	UDIT RANJAN JENA	ASKA /442 /2023

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		VS	VS	()
160	D-CRLMC/3772/2024	STATE OF ODISHA SATYANARAYAN JENA	NITYANANDA PANDA	// CUTTACK SADAR /16 /2011
		VS	VS	()
161	D-CRLMC/3777/2024	STATE OF ODISHA UMA SAHU	MIHIR KANTA RATH	// RAJGANGPUR /144 /2013
		VS	VS	()
162	D-CRLMC/3784/2024	STATE OF ODISHA BABULA @ PARESH NANDI	DILLIP KUMAR MOHANTY	// TIGIRIA /46 /2023
		VS	VS	()
163	D-CRLMP/3616/2024	STATE OF ODISHA UPENDRA DASH	SAILABALA JENA	// /0
		VS	VS	()
164	D-CRLMP/3619/2024	STATE OF ODISHA BILASH CH.DASH @MOHANTY	SAILABALA JENA	// /0
		VS	VS	()
165	D-CRLMP/3625/2024	STATE OF ODISHA DR.LAXMIDHAR BISWAL	RITURANJAN CHHOTARAY	// /0
		VS	VS	()
166	D-CRLMP/3658/2024	STATE OF ODISHA PANCHALI SIA	RANJAN KUMAR ROUT	// /0
		VS	VS	()
167	D-CRLMP/3661/2024	STATE OF ODISHA GYANENDRA NAYAK	DURGA PRASAD S. MALLICK	// /0
		VS	VS	()
168	D-CRLMP/3670/2024	RAJASHREE JAGDEV NALINI RANJAN JENA	PRAFULLA KUMAR KAR	// /0
		VS	VS	()
169	D-CRLMP/3674/2024	BANITA KUMAR JENA CHAITANYA PADHAN @BINU PADHAN	GOPAL KRUSHNA MOHANTY	// /0
		VS	VS	()
170	D-CRLMP/3692/2024	STATE OF ODISHA BASANTI GOCHHAYAT	SANDEEP RAJ PANDA	// /0
		VS	VS	()

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171	D-CRLMP/3707/2024	STATE OF ODISHA SHIV KUMAR KYAL VS	PRATIK DASH VS	// / /0 ()
172	D-CRLMP/3733/2024	STATE OF ODISHA DEBAKALYAN GIRI VS	BRAJA MOHAN SARANGI VS	// / /0 ()
173	D-CRLMP/3737/2024	STATE OF ODISHA MOJAMMEL HOSSAIN VS	BRAJA MOHAN SARANGI VS	// / /0 ()
174	D-CRLMP/3740/2024	STATE OF ODISHA BASANTA NAYAK VS	BRAJA MOHAN SARANGI VS	// / /0 ()
175	D-CRLMP/3759/2024	STATE OF ODISHA GIRISH CHANDRA SAHOO VS	PRASANT KUMAR SAHOO VS	// / /0 ()
176	D-CRLMP/3765/2024	STATE OF ODISHA RAMAKANTA BISWAL VS	H.N.MOHAPATRA VS	// / /0 ()
177	D-CRLREV/3600/2024	STATE OF ODISHA SANTOSHI KUMARI BAURI VS	PRASANNA KUMAR MISHRA VS	// GUNUPUR /107 /2022 ()
178	D-CRLREV/3706/2024	STATE OF ODISHA CHINMAYA SAHU VS	BISHNU PRASAD PRADHAN VS	// MADHUPATNA /83 /2023 ()
179	D-CRLREV/3711/2024	STATE OF ODISHA TRILOCHAN SAHU VS	BISHNU PRASAD PRADHAN VS	// BERHAMPUR SADAR /138 /2016 ()
180	D-FAO/5130/2024	STATE OF ODISHA UMA SATPATHY VS	SATYABAN SAHOO VS	// / / ()
181	D-FAO/5131/2024	UNION OF INDIA TAPASWINI JENA VS UNION OF INDIA	SATYABAN SAHOO VS	// / / () / /

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182	D-FAO/5133/2024	MINATI NANDI VS UNION OF INDIA	SATYABAN SAHOO VS	// 0 //
183	D-FAO/5139/2024	BIJAYRAM DASH @ BIRANCHI NARAYAN DASH VS SAKUNTALA MISHRA	SOUMYA MISHRA VS	// 0 //
184	D-FAO/5179/2024	MATHURA NAIK VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// 0 //
185	D-FAO/5180/2024	PRAKASH KUMAR BERA VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// 0 //
186	D-LAA/5235/2024	SANTOSH KUMAR MUND VS SPECIAL LAND ACQUISITION ZONE OFFICER, BHAWANIPATNA, KALAHANDI	SUSHANTA KUMAR JOSHI VS	// 0 //
187	D-LAA/5409/2024	SPECIAL LAND ACQUISITION OFFICER, JHARSUGUDA VS ANNAPURNA SUNDARAY	SWAYAMBHU MISHRA, A.S.C. VS	// 0 //
188	D-LAA/5440/2024	SPECIAL LAND ACQUISITION OFFICER, JHARSUGUDA VS NRUSINGHA PRASAD SUNDARAY	SWAYAMBHU MISHRA, A.S.C. VS	// 0 //
189	D-MACA/5166/2024	SR. D.M., NATIONAL INSURANCE CO. LTD. VS BARSA BEHERA	PRASANTA KUMAR MAHALI VS	// 0 //
190	D-MACA/5168/2024	D.M. M/S. NATIONAL INSURANCE CO. LTD. VS RANJAN KUMAR JENA	PRASANTA KUMAR MAHALI VS	// 0 //
191	D-MACA/5228/2024	D.M., NEW INDIA ASSURANCE COMPANY LTD., BBSR VS PHULA BAG	GOPAL CHANDRA SAMANTARAY VS	// 0 //
192	D-MACA/5247/2024	ICICI LOMBARD G.I.CO. LTD. VS LATIKA MUNDA	JAYASANKAR MISHRA VS	// 0 //
193	D-MACA/5298/2024	D.M., ORIENTAL INSURANCE COMPANY LTD., BBSR	ADAM ALI KHAN	//

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		VS	VS	0
194	D-MACA/5302/2024	ANANDA CHANDRA BISHOI D.M., THE NEW INDIA ASSURANCE CO. LTD.	SUBRAT SATPATHY	//
		VS	VS	0
195	D-MACA/5309/2024	NIYATILATA MAHAKHUD M/S. ORIENTAL INSURANCE COMPANY LTD., CUTTACK	G.P.DUTTA	//
		VS	VS	0
196	D-MACA/5318/2024	BUDHADEBA DAS M/S. ORIENTAL INSURANCE COMPANY LTD., CUTTACK	G.P.DUTTA	//
		VS	VS	0
197	D-MACA/5319/2024	BUDHADEBA DAS NARMADA MAHARANA	DEBARAJ MOHANTY	//
		VS	VS	0
198	D-MACA/5323/2024	SUSHIL KUMAR PRADHAN BRANCH MANAGER, NEW INDIA ASSURANCE COMPANY LTD.	G.P.DUTTA	//
		VS	VS	0
199	D-MACA/5335/2024	ARUNA SAHU D.M., NEW INDIA ASSURANCE COMPANY LTD., BALASORE	G.P.DUTTA	//
		VS	VS	0
200	D-MATA/5406/2024	SUKANTI MALLICK KALYANI DANDSENA	BISWAJIT NAYAK	//
		VS	VS	0
201	D-MATA/5424/2024	SACHIDANANDA BARIHA RUDRA PRATAP LENKA	H.N.MOHAPATRA	//
		VS	VS	0
202	D-MATA/5447/2024	RUPALI KALPANA KUSUM SMRITARANI DAS ADHIKARI	AMIT PRASAD BOSE	//
		VS	VS	0
203	D-MSA/5387/2024	SOUMYA RANJAN MOHANTY ODISHA STATE HOUSING BOARD	DAYANANDA MOHAPATRA	//
		VS	VS	0
204	D-MSA/5395/2024	SUBRAT KUMAR DAS ODISHA STATE HOUSING BOARD	DAYANANDA MOHAPATRA	//
		VS	VS	0

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205	D-RPFAM/5305/2024	SAMSAD AHAMAD KHAN MANI SAHOO VS	SRINIVAS MOHANTY VS	// // 0
206	D-RPFAM/5390/2024	GIRIJA SANKAR BEHERA HEMANTA KUMAR DEBASHARMA VS	MANAS KUMAR CHAND VS	// // 0
207	D-RPFAM/5396/2024	SUBHAPRIYA DEBASHARMA RAJENDRA KUMAR NANDI VS	AMULYA RATNA PANDA VS	// // 0
208	D-RSA/5339/2024	LOPAMUDRA DAS G. BASAVIAH VS	SABITA RANJAN PATTNAIK VS	// // 0
209	D-RSA/5448/2024	SAMIR KUMAR PATTNAIK JALADHAR SAHOO VS	DURGA PRASAD PRADHAN VS	// // 0
210	D-RVWPET/5336/2024	NIRANJAN SAHOO HIMADRI MAHAPATRA VS	JYOTI RANJAN DEO VS	// // 0
211	D-TRP(C)/5244/2024	SUKANTA KUMAR MOHAPATRA JYOTIRMAYEE SAHOO@PRADHAN VS	SUSHANTA KUMAR JOSHI VS	// // 0
212	D-TRPCRL/3683/2024	AKASH KUMAR PRADHAN BIMAL KUMAR PAL VS	HARAPRASAD PANDA VS	// // 0
213	D-TRPCRL/3768/2024	STATE OF ODISHA BISWARANJAN MOHANTY VS	TANMAYA KUMAR MOHANTY VS	// //0 0
214	D-WA/5200/2024	PRATHANA DAS STATE OF ODISHA VS	TARUN PATNAIK, A.S.C. VS	// // 0
215	D-WA/5225/2024	PRAVAKAR PRADHAN STATE OF ODISHA VS	TARUN PATNAIK, A.S.C. VS	// // 0
		JITENDRA NARAYAN SAMANTA		//

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216	D-WA/5242/2024	STATE OF ODISHA VS RABINDRA MOHAN BEHERA	TARUN PATNAIK, A.S.C. VS	// 0 //
217	D-WA/5263/2024	STATE OF ODISHA VS RAHAS CHANDAN	TARUN PATNAIK, A.S.C. VS	// 0 //
218	D-WA/5281/2024	STATE OF ODISHA VS RAGHUNATH PANDA	TARUN PATNAIK, A.S.C. VS	// 0 //
219	D-WA/5300/2024	STATE OF ODISHA VS ANADI CHARAN MOHANTA	PRASANNA KUMAR MOHANTY, A.S.C. VS	// 0 //
220	D-WA/5308/2024	STATE OF ODISHA VS KRUSHNA CHANDRA DASH	PRASANNA KUMAR MOHANTY, A.S.C. VS	// 0 //
221	D-WA/5337/2024	STATE OF ODISHA VS BAISAKHU BUDEK	PRASANNA KUMAR MOHANTY, A.S.C. VS	// 0 //
222	D-WA/5345/2024	STATE OF ODISHA VS BALA JOSHI	PRASANNA KUMAR MOHANTY, A.S.C. VS	// 0 //
223	D-WA/5369/2024	STATE OF ODISHA VS BIJAY KISHORE MISHRA	TARUN PATNAIK, A.S.C. VS	// 0 //
224	D-WA/5375/2024	BULU PANIGRAHI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
225	D-WA/5383/2024	STATE OF ODISHA VS GAGANBIHARI MOHANTY	PRASANNA KUMAR MOHANTY, A.S.C. VS	// 0 //
226	D-WA/5394/2024	STATE OF ODISHA VS KANAKLATA BEHERA	TARUN PATNAIK, A.S.C. VS	// 0 //
227	D-WA/5442/2024	MOHAN KANHAR	SAILABALA JENA	//

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		VS	VS	0
		STATE OF ODISHA		//
228	D-WA/5445/2024	STATE OF ODISHA	TARUN PATNAIK, A.S.C.	//
		VS	VS	0
		SIMANCHAL RATH		//
229	D-WP(C)/5125/2024	JAGAJYOTI DAS	DEBASHISHA HOTA	//
		VS	VS	0
		STATE OF ODISHA		//
230	D-WP(C)/5126/2024	ALEKHA MEHER	DEBASHISHA HOTA	//
		VS	VS	0
		STATE OF ODISHA		//
231	D-WP(C)/5127/2024	AJAY KUMAR SETHI	ADHIRAJ MOHANTY	//
		VS	VS	0
		R.T.O., KEONJHAR		//
232	D-WP(C)/5128/2024	MANOJ KUMAR BALLARSINGH	SUJIT KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
233	D-WP(C)/5129/2024	PARSURAM MALLICK	NARAYAN PRASAD PARIJA	//
		VS	VS	0
		KRUSHNA CHANDRA MOHAPATRA		//
234	D-WP(C)/5132/2024	HARIHAR SWAIN	PARSURAM PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
235	D-WP(C)/5134/2024	GOURANGA SWAIN	PARSURAM PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
236	D-WP(C)/5135/2024	JYOTIRMAYEE PARIDA	PARSURAM PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
237	D-WP(C)/5137/2024	TRAILOKYANTH BEHERA	PARSURAM PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
238	D-WP(C)/5138/2024	KISHORI KINKARA BHOI	PARSURAM PANDA	//
		VS	VS	0

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239	D-WP(C)/5140/2024	STATE OF ODISHA JAYADEV SAHOO VS	PARSURAM PANDA VS	// // 0
240	D-WP(C)/5141/2024	STATE OF ODISHA GAJENDRA GHADAI VS	PARSURAM PANDA VS	// // 0
241	D-WP(C)/5142/2024	STATE OF ODISHA SANJAY KUMAR MANNA VS	PARSURAM PANDA VS	// // 0
242	D-WP(C)/5143/2024 WP(C)/2712/2024	STATE OF ODISHA SASWAT MISHRA VS	BIDYADHAR MANSING VS	// // 0
243	D-WP(C)/5144/2024	STATE OF ODISHA RAJIBLOCHAN JANA VS	PARSURAM PANDA VS	// // 0
244	D-WP(C)/5145/2024	STATE OF ODISHA BASUDEV MANDAL VS	PARSURAM PANDA VS	// // 0
245	D-WP(C)/5147/2024	STATE OF ODISHA DURGASHANKAR NANDA VS	PARSURAM PANDA VS	// // 0
246	D-WP(C)/5148/2024 WP(C)/2690/2024	STATE OF ODISHA PRADEEP KUMAR BEHERA VS	SIDHANT KUMAR JENA VS	// // 0
247	D-WP(C)/5151/2024	STATE OF ODISHA MAHESWAR PARIDA VS	PRAFULLA KUMAR MAHAPATRA VS	// // 0
248	D-WP(C)/5152/2024 WP(C)/2688/2024	STATE OF ODISHA MD. HUSSAIN JAMI VS	SIDHANT KUMAR JENA VS	// // 0
249	D-WP(C)/5154/2024 WP(C)/2686/2024	STATE OF ODISHA PRAKASH KUMAR PRADHAN VS STATE OF ODISHA	SIDHANT KUMAR JENA VS	// // 0 //

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250	D-WP(C)/5155/2024 WP(C)/2689/2024	SOUMYA NAYAK VS STATE OF ODISHA	SIDHANT KUMAR JENA VS	// 0 //
251	D-WP(C)/5156/2024 WP(C)/2691/2024	SASMITA SATPATHY VS STATE OF ODISHA	SIDHANT KUMAR JENA VS	// 0 //
252	D-WP(C)/5157/2024 WP(C)/2687/2024	DR. RANJAN KUMAR SAMAL VS STATE OF ODISHA	SIDHANT KUMAR JENA VS	// 0 //
253	D-WP(C)/5158/2024 WP(C)/2636/2024	SRI GANESH SPONGE IRON PVT. LTD., KEONJHAR VS ASST. COMMISSIONER OF INCOME TAX, DCIT, CIRCLE 1(1), CUTTACK	TANMAY MISHRA VS	// 0 //
254	D-WP(C)/5159/2024 WP(C)/2684/2024	DR. PRABHAT CHANDRA MOHANTY VS STATE OF ODISHA	SIDHANT KUMAR JENA VS	// 0 //
255	D-WP(C)/5160/2024	SHANKAR MUDULI VS STATE OF ODISHA	PRAFULLA KUMAR MAHAPATRA VS	// 0 //
256	D-WP(C)/5163/2024 WP(C)/2667/2024	PABITRA DASH VS STATE OF ODISHA	MANAS PATI VS	// 0 //
257	D-WP(C)/5167/2024 WP(C)/2660/2024	M. GOURISANKAR VS STATE OF ODISHA	MANAS PATI VS	// 0 //
258	D-WP(C)/5170/2024 WP(C)/2668/2024	NANDA KISHORE GOMANGO VS STATE OF ODISHA	MANAS PATI VS	// 0 //
259	D-WP(C)/5171/2024	NIHAR KUMAR MOHAPATRA VS STATE OF ODISHA	RUPESH KUMAR KANUNGO VS	// 0 //
260	D-WP(C)/5172/2024 WP(C)/2662/2024	BHIKARI CHARAN JENA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
261	D-WP(C)/5173/2024	KARALA KESHAB	MANAS PATI	//

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	WP(C)/2679/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/5174/2024	CHAITAN CHARAN RANA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
263	D-WP(C)/5175/2024 WP(C)/2676/2024	LAXMAN KUMAR BEHERA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
264	D-WP(C)/5176/2024 WP(C)/2680/2024	M/S. SBM NIRMAN CONSTRUCTION PVT. LTD., SAMBALPUR VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
265	D-WP(C)/5177/2024 WP(C)/2658/2024	PITAMBAR BARIK VS STATE OF ODISHA	MANAS PATI VS	// 0 //
266	D-WP(C)/5178/2024 WP(C)/2709/2024	M/S BIJAYA KUMAR SINGHA, BBSR VS STATE TAX OFFICER, CT AND GST, BBSR II CIRCLE	ITISHREE TRIPATHY VS	// 0 //
267	D-WP(C)/5181/2024 WP(C)/2682/2024	NARAYAN DEBATA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
268	D-WP(C)/5182/2024	NAMITA RATHA VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
269	D-WP(C)/5183/2024 WP(C)/2670/2024	USHARANI PATNAIK VS STATE OF ODISHA	MANAS PATI VS	// 0 //
270	D-WP(C)/5184/2024	KASINATH PANDA VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
271	D-WP(C)/5185/2024 WP(C)/2650/2024	DR. UMESH CHANDRA DEBATA VS STATE OF ODISHA	TRILOCHAN BARIK VS	// 0 //
272	D-WP(C)/5186/2024 WP(C)/2710/2024	M/S MAA BASUDHA HOME AND COMMERCIALS PVT. LTD., BBSR VS	DAITARI BEHERA VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	D-WP(C)/5187/2024	STATE TAX OFFICER, CT AND GST BBSR II CIRCLE KASINATH PANDA VS STATE OF ODISHA	MIHIR KANTA RATH VS	// // 0 //
274	D-WP(C)/5188/2024	KASINATH PANDA VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
275	D-WP(C)/5190/2024 WP(C)/2703/2024	SULOCHANA ROUT VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
276	D-WP(C)/5191/2024 WP(C)/2740/2024	M/S BADAJENA IRON AND STEEL INDUSTRIES PVT. LTD., BBSR VS PRINCIPAL COMMNR, GST AND CENTRAL EXCISE, BBSR	ITISHREE TRIPATHY VS	// 0 //
277	D-WP(C)/5192/2024	DINDAYAL SHAH VS INDIAN OIL CORPOATION LTD., SAMBALPUR	BIRAJA PRASANNA DAS VS	// 0 //
278	D-WP(C)/5193/2024 WP(C)/2748/2024	M/S S.R. ENGR AND CONSTRUCTION, MAYURBHANJ VS CHIEF COMMNR, CT AND GST, CUTTACK	ITISHREE TRIPATHY VS	// 0 //
279	D-WP(C)/5194/2024 WP(C)/2756/2024	LUCKY PRUSTY VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
280	D-WP(C)/5195/2024 WP(C)/2659/2024	BIJAYA SANKAR MAHALI VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	// 0 //
281	D-WP(C)/5196/2024	SATYA RANJAN SAMANTA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
282	D-WP(C)/5197/2024	BHAGIRATHI NAIK VS STATE OF ODISHA	SARAT KUMAR GAJENDRA VS	// 0 //
283	D-WP(C)/5199/2024 WP(C)/2725/2024	TUSAR RANJAN ACHARYA VS STATE OF ODISHA	PAMI RATH VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	D-WP(C)/5201/2024 WP(C)/2736/2024	CHITTA RANJAN DAS VS STATE OF ORISSA	DR. BINODA KUMAR MISHRA VS	// 0 //
285	D-WP(C)/5202/2024 WP(C)/2665/2024	KABITANJALI SATPATHY VS STATE OF ODISHA	PRADEEP KUMAR MOHANTY VS	// 0 //
286	D-WP(C)/5203/2024 WP(C)/2655/2024	SANTOSHINI KUMBHAR VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	// 0 //
287	D-WP(C)/5206/2024	PRADIPTA KUMAR DAS VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //
288	D-WP(C)/5210/2024 WP(C)/2649/2024	LALTU KUMAR CHAKRAVARTY VS PRINCIPAL ACCOUNTANT GENERAL (A AND E), BBSR	RAMESH CHANDRA SWAIN VS	// 0 //
289	D-WP(C)/5211/2024	ASIM KUMAR SINHA VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //
290	D-WP(C)/5212/2024	CHANDRAMANI KHARSEL VS STATE OF ODISHA	DEBASIS ROUT VS	// 0 //
291	D-WP(C)/5213/2024	MINATI PADHY VS STATE OF ODISHA	BIRANCHI NARAYAN MAHAPATRA VS	// 0 //
292	D-WP(C)/5214/2024	SANJAYA KUMAR MOHAPATRA VS STATE OF ODISHA	DEBASIS ROUT VS	// 0 //
293	D-WP(C)/5216/2024	SUDHIR KUMAR SAHOO VS STATE OF ODISHA	DEBASIS ROUT VS	// 0 //
294	D-WP(C)/5218/2024	BIKRAM SINGH SAHOO VS STATE OF ODISHA	DEBASIS ROUT VS	// 0 //
295	D-WP(C)/5219/2024	BRAHMANANDA KANHAR	KRISHNA CHANDRA SAHU	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	D-WP(C)/5220/2024	JAGADISH KANHAR	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
297	D-WP(C)/5221/2024	SHYAM SUNDAR NAIK	UPENDRA KUMAR SAMAL	//
		VS	VS	0
		MAHANADI COALFIELDS LTD., SAMBALPUR		//
298	D-WP(C)/5222/2024	SYAMAL KUMAR DIGAL	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
299	D-WP(C)/5223/2024	GIRISH CHANDRA SAHOO	SAILABALA JENA	//
	WP(C)/2706/2024	VS	VS	0
		STATE OF ODISHA		//
300	D-WP(C)/5224/2024	SIBARAM PANDA	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
301	D-WP(C)/5226/2024	JHILLIRANI PRADHAN	BIBHUTI BHUSAN NANDA	//
		VS	VS	0
		UNITED INDIA INSURANCE CO. LTD., BERHAMPUR		//
302	D-WP(C)/5227/2024	SUSILA MAHARANA	BIRANCHI NARAYAN MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
303	D-WP(C)/5229/2024	M/S. BIRENDRA KUMAR NAYAK	SUBASH CHANDRA SAHOO	//
		VS	VS	0
		THE CT AND GST OFFICE, KORAPUT		//
304	D-WP(C)/5230/2024	SURATI TOPO	HARIPAD MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
305	D-WP(C)/5231/2024	MUKESH ORAM	HARIPAD MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
306	D-WP(C)/5232/2024	CORNELIUS BECK	HARIPAD MOHANTY	//
		VS	VS	0

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307	D-WP(C)/5233/2024	STATE OF ODISHA SAROJ KUMAR SETHY VS	DIBYARANJAN BEHERA VS	// // 0
308	D-WP(C)/5234/2024	STATE OF ODISHA PRAMILA BARUA VS	HARIPAD MOHANTY VS	// // 0
309	D-WP(C)/5236/2024	STATE OF ODISHA M/S. FRONTLINE TRADING CO., KORAPUT VS	SUBASH CHANDRA SAHOO VS	// // 0
310	D-WP(C)/5238/2024	THE ADDL. CT AND GST OFFICE, KORAPUT RAMESH ORAM VS	HARIPAD MOHANTY VS	// // 0
311	D-WP(C)/5240/2024	STATE OF ODISHA SUREKHA KUJUR VS	HARIPAD MOHANTY VS	// // 0
312	D-WP(C)/5241/2024	STATE OF ODISHA M/S. BIRENDRA KUMAR NAYAK VS	SUBASH CHANDRA SAHOO VS	// // 0
313	D-WP(C)/5243/2024 WP(C)/2715/2024	THE CT AND GST OFFICE., KORAPUT SUBHASHREE PRIYADARSHINI MUDULI VS	GOPINATH MISHRA VS	// // 0
314	D-WP(C)/5245/2024	STATE OF ODISHA JYOTSNA RANI NAIK VS	SURESH KUMAR JENA VS	// // 0
315	D-WP(C)/5246/2024	GENERAL MANAGER, HINGULA AREA, MCL, TALCHER IPILI VENKATA RAMAN VS	ANIMA KUMARI DEI VS	// // 0
316	D-WP(C)/5249/2024	STATE OF ODISHA NIRMALI NAIK VS	PRAFULLA CHANDRA ACHARYA VS	// // 0
317	D-WP(C)/5252/2024	STATE OF ODISHA A. DILLIP KUMAR REDDY VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// // 0 //

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318	D-WP(C)/5253/2024	JOGENDRA NATH PATRA VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
319	D-WP(C)/5254/2024	KAILASH CHANDRA BEHERA VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //
320	D-WP(C)/5255/2024	SUNIL KUMAR PANIGRAHI VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //
321	D-WP(C)/5256/2024	RABINDRA KUMAR PATTANAİK VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //
322	D-WP(C)/5257/2024	SIBARAM PANDA VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //
323	D-WP(C)/5258/2024	SOBHAGYA PATTNAİK VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
324	D-WP(C)/5259/2024	A. KURI PATRO VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
325	D-WP(C)/5260/2024	RADHAMANI PADHI VS KUMARI NAHAK	ASHOK KUMAR PRADHAN VS	// 0 //
326	D-WP(C)/5261/2024	GANESH CHAND VS PRINCIPAL COMMISSIONER GST AND CENTRAL EXCISE, BBSR	ANJAN KUMAR BISWAL VS	// 0 //
327	D-WP(C)/5262/2024	SUSIL KUMAR DAS VS THE MANAGER, ICICI LOMBARD GENERAL INSURANCE COMPANY LTD, CUTTACK	JUDHISTHIR SAHOO VS	// 0 //
328	D-WP(C)/5264/2024	RAJANI DALAI VS TINA JENA	ASHOK KUMAR PRADHAN VS	// 0 //
329	D-WP(C)/5265/2024	BASANTA KUMAR NAYAK	NIRANJAN LENKA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	D-WP(C)/5266/2024	P. SRIKANT REDDY	ASHOK KUMAR ROUT	//
		VS	VS	0
		R.T.O. SAMBALPUR		//
331	D-WP(C)/5268/2024	ANUP KUMAR NAYAK	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
332	D-WP(C)/5269/2024	SUKANTI LATA NAYAK	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
333	D-WP(C)/5270/2024	SANATAN NAIK	JUDHISTHIR SAHOO	//
		VS	VS	0
		UNION OF INDIA		//
334	D-WP(C)/5273/2024	NIRUPAMA PRAHARAJ	JITENDRA KUMAR MISHRA (2)	//
	WP(C)/2726/2024	VS	VS	0
		STATE OF ODISHA		//
335	D-WP(C)/5274/2024	NAYANA JENA	ASHIS KUMAR MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
336	D-WP(C)/5275/2024	PUSPAMITRA PATTNAIK	PANCHANAN SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
337	D-WP(C)/5277/2024	CHAKRADHARA SAHA	DURLLABHA RANJAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
338	D-WP(C)/5278/2024	MUKUL KUMAR	SAIBRATA RATH	//
		VS	VS	0
		STATE OF ODISHA		//
339	D-WP(C)/5279/2024	SARAT CHANDRA PARIDA	SIDHARTH PRASAD DAS	//
		VS	VS	0
		NALCO,, BHUBANESWAR		//
340	D-WP(C)/5280/2024	HARICHARAN PATEL	KUNAL KUMAR SWAIN	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	D-WP(C)/5283/2024	STATE OF ODISHA SALIL RANJAN SIKDAR VS	PREMANANDA MOHANTY VS	// // 0
342	D-WP(C)/5284/2024	STATE OF ODISHA G. ASHOK KUMAR VS	JAGAMOHAN PATTANAIAK VS	// // 0
343	D-WP(C)/5285/2024	THE CHAIRPERSON, CENTRAL BOARD OF EXCISE AND CUSTOMS, NEW DELHI BHOLANATH DHANGADA MAJHI VS	PREMANANDA MOHANTY VS	// // 0
344	D-WP(C)/5287/2024	STATE OF ODISHA BHASKAR CHANDA VS	PITAMBAR PANDA VS	// // 0
345	D-WP(C)/5288/2024	STATE OF ODISHA NIBEDITA TRIPATHY VS	KUNAL KUMAR SWAIN VS	// // 0
346	D-WP(C)/5289/2024	STATE OF ODISHA HARIHAR PARIDA VS	PITAMBAR PANDA VS	// // 0
347	D-WP(C)/5291/2024	STATE OF ODISHA SK. AZARUDDIN MIAN VS	KUNAL KUMAR SWAIN VS	// // 0
348	D-WP(C)/5292/2024	STATE OF ODISHA NITYANANDA MOHAPATRA VS	SIDHARTH PRASAD DAS VS	// // 0
349	D-WP(C)/5294/2024	NALCO, BHUBANESWAR CHHABINDRA KUMAR PRADHAN VS	LINGARAJ SARANGI VS	// // 0
350	D-WP(C)/5296/2024	BHUBANESWAR DEVELOPMENT AUTHORITY, BBSR PRAMOD CHANDRA BHOI VS	PREMANANDA MOHANTY VS	// // 0
351	D-WP(C)/5297/2024	STATE OF ODISHA SASMITA SETHI VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// // 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	D-WP(C)/5299/2024	DEWANTI DEVI VS UCO BANK, KOLKATA	PRASANTA KUMAR TRIPATHY VS	// 0 //
353	D-WP(C)/5301/2024	NARENDRANATH ACHARYA VS NALCO, BHUBANESWAR	SIDHARTH PRASAD DAS VS	// 0 //
354	D-WP(C)/5303/2024	RAJANIKANTA MAHANANDA VS STATE OF ODISHA	DEBABRATA DASH VS	// 0 //
355	D-WP(C)/5304/2024	LOCHAN SABAR VS STATE OF ODISHA	DEBABRATA DASH VS	// 0 //
356	D-WP(C)/5307/2024	BHARAT KUMAR BEHERA VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// 0 //
357	D-WP(C)/5310/2024	M/S SARASWATI SUPPLIERS, KENDRAPARA VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
358	D-WP(C)/5311/2024	NIRANJAN PATRA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
359	D-WP(C)/5312/2024	SANTILATA JENA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
360	D-WP(C)/5314/2024	BIBHUTI BHUSAN JENA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
361	D-WP(C)/5315/2024	M/S. MAHINDRA AND MAHINDRA FINSER LTD., BBSR VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
362	D-WP(C)/5316/2024 WP(C)/2719/2024	BRAHMANANDA SAHOO VS STATE OF ODISHA	SRIDHAR RATH VS	// 0 //
363	D-WP(C)/5317/2024	M/S. INDIAN OIL CORPORATION LTD. MUMBAI	ISWAR MOHANTY	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		UNION OF INDIA		//
364	D-WP(C)/5320/2024	KAILASH NANDA	GOURI SANKAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
365	D-WP(C)/5321/2024	NAGESWAR GOUDA	SAUBHAGYA KUMAR SAMAL	//
		VS	VS	0
		GOVT. OF ODISHA		//
366	D-WP(C)/5322/2024	CHITTA RANJAN MISHRA	ACHYUTANANDA PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
367	D-WP(C)/5324/2024	GEETA RANI NAYAK	RAMESH CHANDRA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
368	D-WP(C)/5325/2024	BIBHUPRASAD NAYAK	AMITABH PRADHAN	//
	WP(C)/2745/2024	VS	VS	0
		STATE OF ODISHA		//
369	D-WP(C)/5326/2024	BIDYUT BHUSAN KAR	ACHYUTANANDA PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
370	D-WP(C)/5327/2024	RAMAKANTA MIRDHA	SAROJ KUMAR PADHY	//
		VS	VS	0
		DIST. JUDGE, BOUDH		//
371	D-WP(C)/5328/2024	PARSHU GOCHHAYAT	BASUDEV BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
372	D-WP(C)/5329/2024	DEBARAJ DHIR	RAMANATH ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
373	D-WP(C)/5330/2024	AMARESH KUMAR SAHOO	SUBHASREE MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
374	D-WP(C)/5331/2024	TANUJ KUMAR DASH	BIGHNARAJ RATH	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	D-WP(C)/5332/2024	STATE OF ODISHA DR. KRUSHNA CHANDRA DAS VS	SUSHANT KUMAR PRADHAN (3) VS	// // 0
376	D-WP(C)/5334/2024	ICICI BANK LTD. MUMBAI GAYATRI SAMAL VS	SUBHASREE MOHANTY VS	// // 0
377	D-WP(C)/5338/2024	STATE OF ODISHA MANABENDRA MISHRA VS	ANAM CHARAN PANDA VS	// // 0
378	D-WP(C)/5340/2024	STATE OF ODISHA MANABENDRA MISHRA VS	ANAM CHARAN PANDA VS	// // 0
379	D-WP(C)/5341/2024	STATE OF ODISHA DEBASISH PATNAIK VS	ANAM CHARAN PANDA VS	// // 0
380	D-WP(C)/5342/2024	STATE OF ODISHA UDIT BABU VS	SURJYA NARAYAN SAHU VS	// // 0
381	D-WP(C)/5343/2024	STATE OF ODISHA ARJUN KUMAR CHAND VS	GOPAL PRASAD JENA VS	// // 0
382	D-WP(C)/5347/2024	STATE OF ODISHA TRINATH TANTI VS	GOPAL PRASAD JENA VS	// // 0
383	D-WP(C)/5348/2024	STATE OF ODISHA NAYANI MOHAPATRA@ NAYANA BEWA VS	GOKHA BEHERA VS	// // 0
384	D-WP(C)/5349/2024	PRESIDENT, BANK CENTRAL COOPERATIVE BANK, CUTTACK HIMADRI TANAYA MISHRA VS	GOPAL PRASAD JENA VS	// // 0
385	D-WP(C)/5350/2024	STATE OF ODISHA JAGANNATH DAS VS CHIEF POST MANAGER GENERAL	AKASH KUMAR PATTAJOSHI VS	// // 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	D-WP(C)/5351/2024	SAKTIRUPA MALLICK VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
387	D-WP(C)/5352/2024	RASMIREKHA GANTHIA VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
388	D-WP(C)/5353/2024	SUPRIYA PRIYADARSINI SWAIN VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
389	D-WP(C)/5355/2024	DEEPAK KUMAR PATI VS ODISHA GRAMYA BANK, BARIPADA	SANJIB SWAIN VS	// 0 //
390	D-WP(C)/5356/2024	BIJAY KUMAR PANDA VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
391	D-WP(C)/5357/2024	RAJKISHORE JENA VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
392	D-WP(C)/5358/2024	RADHARANI MISHRA VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
393	D-WP(C)/5359/2024	SWAYAM PRAVA OJHA VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
394	D-WP(C)/5360/2024	M/S. JOHARIMAL HIGH SCHOOL, CUTTACK VS THE INCOME TAX OFFICER, CUTTACK	BIJAY PANDA VS	// 0 //
395	D-WP(C)/5362/2024	SASHANKA SHEKHAR CHAND VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
396	D-WP(C)/5364/2024	PRABHAT RANJAN PADHAN VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
397	D-WP(C)/5365/2024	DAMBARU POLAI	PRAFULLA KUMAR MOHAPATRA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	D-WP(C)/5366/2024	PRASANT PADHI	AKASH KUMAR PATTJOSHI	//
		VS	VS	0
		STATE OF ODISHA		//
399	D-WP(C)/5371/2024	ROSALINI BEHERA	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
400	D-WP(C)/5372/2024	BALI ROUT	SUKANTA KUMAR NAYAK (2)	//
		VS	VS	0
		CHIEF MANAGER, LIC OF INDIA, CUTTACK		//
401	D-WP(C)/5373/2024	ANJANA SAHOO	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
402	D-WP(C)/5374/2024	GIRIJA SHANKAR SAHOO	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
403	D-WP(C)/5376/2024	SAGARIKA PANDA	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
404	D-WP(C)/5377/2024	IPSITA SWAIN	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
405	D-WP(C)/5378/2024	ARUN KUMAR SWAIN	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
406	D-WP(C)/5379/2024	M/S. SHREE DISTRIBUTORS, CUTTACK	MADHAB LAL AGARWAL	//
		VS	VS	0
		CHIEF COMMISSIONER OF CT AND GST, CUTTACK		//
407	D-WP(C)/5380/2024	NAROTTAM KHUNTIA	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
408	D-WP(C)/5381/2024	KABITA MANJARI TRIPATHY	MANAS KUMAR CHAND	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	D-WP(C)/5382/2024	STATE OF ODISHA GHANA SHYAMA JENA VS CHAIRMAN, ODISHA RURAL HOUSING AND DEVELOPMENT CORPORATION LTD., KHURDA	DIPTI RANJAN BHOKTA VS SADASIVA PATRA 1	// // 0 //
410	D-WP(C)/5385/2024	JAYANTI NAYAK VS STATE OF ODISHA PURNA CHANDRA BEHERA	SADASIVA PATRA 1 VS SADASIVA PATRA 1	// 0 // //
411	D-WP(C)/5386/2024	STATE OF ODISHA PURNA CHANDRA BEHERA VS STATE OF ODISHA SUSHAMA BEHERA	SADASIVA PATRA 1 VS SADASIVA PATRA 1	// // 0 //
412	D-WP(C)/5388/2024	STATE OF ODISHA SUSHAMA BEHERA VS STATE OF ODISHA AJET KERKETTA	SADASIVA PATRA 1 VS ABHISHEK MOHANTY	// // 0 //
413	D-WP(C)/5389/2024	STATE OF ODISHA AJET KERKETTA VS STATE OF ODISHA CHAITANYA CHARAN SAH	ABHISHEK MOHANTY VS LAXMINARAYAN PATEL	// // 0 //
414	D-WP(C)/5391/2024	STATE OF ODISHA CHAITANYA CHARAN SAH VS STATE OF ODISHA BIRABARA DAS	LAXMINARAYAN PATEL VS DURGESH NARAYAN RATH	// // 0 //
415	D-WP(C)/5392/2024	STATE OF ODISHA BIRABARA DAS VS STATE OF ODISHA BISWAJIT SAHOO	DURGESH NARAYAN RATH VS SONITA BISWAL	// // 0 //
416	D-WP(C)/5393/2024	STATE OF ODISHA BISWAJIT SAHOO VS STATE OF ODISHA SUSIL JHUNJHUNWALA	SONITA BISWAL VS PRABHU PRASANNA BEHERA	// // 0 //
417	D-WP(C)/5397/2024 WP(C)/2746/2024	STATE OF ODISHA SUSIL JHUNJHUNWALA VS STATE OF ODISHA SURENDRA SINGH KABLI	PRABHU PRASANNA BEHERA VS TUSHAR KANTI SATAPATHY	// // 0 //
418	D-WP(C)/5398/2024	STATE OF ODISHA SURENDRA SINGH KABLI VS STATE OF ODISHA TUSHARKANTI DUTTA	TUSHAR KANTI SATAPATHY VS DURGESH NARAYAN RATH	// // 0 //
419	D-WP(C)/5400/2024	STATE OF ODISHA TUSHARKANTI DUTTA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS VS	// // 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	D-WP(C)/5401/2024 WP(C)/2749/2024	SUSIL JHUNJHUNWALA VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	// 0 //
421	D-WP(C)/5403/2024	SUNIL KUMAR LENKA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
422	D-WP(C)/5404/2024	ASHOK KUMAR DIP @ ASHOK KUMAR DEEP VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //
423	D-WP(C)/5407/2024	JEETENDRA PANIGRAHI VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //
424	D-WP(C)/5408/2024	RUKAMANI MOHARANA VS STATE OF ODISHA	SATYABRATA MISHRA VS	// 0 //
425	D-WP(C)/5411/2024	TARULATA PARHI VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
426	D-WP(C)/5412/2024	HIMANSU SEKHAR DAS VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
427	D-WP(C)/5414/2024	SABITA MADALA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
428	D-WP(C)/5415/2024	NARAYAN BHOI VS STATE OF ODISHA	PRADEEP KUMAR MAHA VS	// 0 //
429	D-WP(C)/5416/2024	BIJAYA KUMAR DIXIT VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
430	D-WP(C)/5417/2024	BIPIN BIHARI DASH VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
431	D-WP(C)/5419/2024	SAMIR KUMAR PANI	RANJIT MOHANTY	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
432	D-WP(C)/5420/2024	SANJAYA KUMAR BARIKI	SHAKTIDHARA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
433	D-WP(C)/5421/2024	BHARAT CHANDRA DALAI	AISHWARYA SWAIN	//
		VS	VS	0
		UNION OF INDIA		//
434	D-WP(C)/5422/2024	UPENDRA KUMAR ROUL	RAMA CHANDRA RAY	//
		VS	VS	0
		STATE OF ODISHA		//
435	D-WP(C)/5425/2024	KHITISH CHANDRA JENA	BHABANI SANKAR TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
436	D-WP(C)/5426/2024	M/S. GREENTECH ENVIRON MANAGEMENT PVT. LTD. KOLKATA	SWAYAMJIT ROUT	//
		VS	VS	0
		THE STATE OF ODISHA		//
437	D-WP(C)/5427/2024	PRASANTA KUMAR SABAT	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
438	D-WP(C)/5428/2024	BOYANA RAMBABU	ANUPAM RATH	//
		VS	VS	0
		BOYANA ROJA		//
439	D-WP(C)/5429/2024	SIBA PRASAD PADHI	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
440	D-WP(C)/5431/2024	BRUNDABATI DEHERIA	DURGA PRASANNA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
441	D-WP(C)/5432/2024	SANTOSH PAREI	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
442	D-WP(C)/5433/2024	SAGARIKA DAS	SOUMYA RANJAN DAS	//
		VS	VS	0

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443	D-WP(C)/5434/2024	GOPAL CHANDRA BEHERA UPASANA PUROHITA VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	// // 0 //
444	D-WP(C)/5435/2024	HARUN KHAN VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
445	D-WP(C)/5436/2024	SASANKA SEKHAR JENA VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	// 0 //
446	D-WP(C)/5437/2024	ANITA TIRKEY VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	// 0 //
447	D-WP(C)/5438/2024	SANJU SHREE NAYAK VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
448	D-WP(C)/5439/2024 WP(C)/2759/2024	PRABHU DUTTA PATEL VS THE STATE OF ODISHA	SAMVIT MOHANTY VS	// 0 //
449	D-WP(C)/5441/2024	PURNIMA BEHERA VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	// 0 //
450	D-WP(C)/5449/2024	SUJATA DASH VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
451	D-WP(C)/5450/2024	M/S NM LOK KALYAN TRUST VS COMMISSIONER OF INCOME TAX DEPT.	KSHIROD KUMAR SAHOO VS	// 0 //
452	D-ABLAPL/3592/2024	SUBHASIS KARNA VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	KANTAMAL /141 /2023 0 //
453	D-ABLAPL/3593/2024	BUDHIA @ BUDHI CHANDRA NATH VS STATE OF ODISHA	SARADA PRASAD DASH VS	KHANDAPARA /11 /2024 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	D-ABLAPL/3594/2024	DAMAYANTI SAHOO VS STATE OF ODISHA	ADITI HOTA VS	KRUSHNA PRASAD /88 /2023 () //
455	D-ABLAPL/3595/2024	MIKU DAS @ MUKESH KUMAR DAS VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL TOWN /86 /2024 () //
456	D-ABLAPL/3596/2024	JANAKI @ PRIYABRATA NAYAK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /37 /2024 () //
457	D-ABLAPL/3598/2024	KISHORI CHHATRIA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KISHORENAGAR (ANUGUL) /46 /2023 () //
458	D-ABLAPL/3599/2024	NABIN DASH VS STATE OF ODISHA(VIG.)	SHAKTI DATTA TRIPATHY VS	/ /0 () //
459	D-ABLAPL/3601/2024	LOKANATH SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	/ /0 () //
460	D-ABLAPL/3603/2024	JAGA MOHANTY @ PRAVATA MOHANTY VS STATE OF ODISHA	PRADIPTA BEURA VS	/ /0 () //
461	D-ABLAPL/3604/2024	RAJIB DIGAL VS STATE OF ODISHA	ANIRUDHA DAS VS	PHIRINGIA /141 /2023 () //
462	D-ABLAPL/3605/2024	DILLIP KUMAR BHOI VS STATE OF ODISHA	ANIRUDHA DAS VS	KANTABANIA PS /11 /2024 () //
463	D-ABLAPL/3606/2024	AMAR JENA @ AMAR KUMAR JENA VS STATE OF ODISHA	ANIRUDHA DAS VS	MOTANGA /381 /2023 () //
464	D-ABLAPL/3608/2024	ALOK KUMAR SINGH VS STATE OF ODISHA	MAHES DAS VS	SAMBALPUR TOWN /5 /2024 () //
465	D-ABLAPL/3609/2024	AMIYA RANJAN KUMBHAR	MAHES DAS	SAMBALPUR TOWN /7 /2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
466	D-ABLAPL/3614/2024	STATE OF ODISHA ANANDA DAS	JAYAKRISHNA MOHAPATRA	// BANSADA /28 /2024
		VS	VS	()
467	D-ABLAPL/3622/2024	STATE OF ODISHA BANAMALI OJHA	MANOJ KUMAR MOHANTY	// SORO /80 /2024
		VS	VS	()
468	D-ABLAPL/3623/2024	STATE OF ODISHA ALOK KUMAR MALLA @ ALOK MALLA	SAILABALA JENA	// JENAPUR /45 /2024
		VS	VS	()
469	D-ABLAPL/3624/2024	STATE OF ODISHA DILLIP KUJUR	CHEERA RANJAN SATAPATHY	// RAGHUNATHPALI /87 /2024
		VS	VS	()
470	D-ABLAPL/3626/2024	STATE OF ODISHA RANJAN KUMAR MUDULI	CHEERA RANJAN SATAPATHY	// KISSANNAGAR PS /34 /2024
		VS	VS	()
471	D-ABLAPL/3629/2024	STATE OF ODISHA SUBRAT KUMAR SAHU	SURYASNATA MOHAPATRA	// COLLIERY /53 /2024
		VS	VS	()
472	D-ABLAPL/3630/2024	STATE OF ODISHA SUSANTA SAHU	SURESH KUMAR JENA	// DUNGURIPALI /2 /2024
		VS	VS	()
473	D-ABLAPL/3635/2024	STATE OF ODISHA AJIT PRASAD GARNAIK	SUJIT KUMAR SAHU	// BANARAPAL /39 /2024
		VS	VS	()
474	D-ABLAPL/3642/2024	STATE OF ODISHA PHARUK MAHAMMAD @ FARUKH	SATYAJIT MOHAPATRA	// // /0
		VS	VS	()
475	D-ABLAPL/3645/2024	STATE OF ODISHA MAHAMMAD JAHANGIRI	BISWARANJAN DALAI	// PUINTALA /299 /2023
		VS	VS	()
476	D-ABLAPL/3651/2024	STATE OF ODISHA HARISH CHANDRA BEHERA	NIRANJAN LENKA	// KULIANA /55 /2023
		VS	VS	()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	D-ABLAPL/3657/2024	STATE OF ODISHA GANANATH SAHU VS	PRATIK NAYAK VS	// TARBHA /17 /2024 ()
478	D-ABLAPL/3662/2024	STATE OF ODISHA NARAYAN PARIDA VS	BIJAY KUMAR BEHERA VS	// NIRAKARPUR /40 /2024 ()
479	D-ABLAPL/3664/2024	STATE OF ODISHA NIRAKARA GOUDA @ BHALU GOUDA VS	SANJAY KUMAR PRADHAN VS	// NUAGAM (PATRAPUR) /25 /2024 ()
480	D-ABLAPL/3666/2024	STATE OF ODISHA UTTAM MANDAL NAYAK @ KARADA VS	RABINDRA NATH PANDA VS	// R.UDAYAGIRI /101 /2020 ()
481	D-ABLAPL/3668/2024	STATE OF ODISHA KRUSHNA TAKRI VS	AMULYA RATNA PANDA VS	// JEYPORE SADAR /313 /2023 ()
482	D-ABLAPL/3671/2024	STATE OF ODISHA NITYANANDA PRADHAN VS	SUSANTA KUMAR BARAL VS	// KHUNTUNI /70 /2023 ()
483	D-ABLAPL/3676/2024	STATE OF ODISHA JITU @ JITENDRA KUMAR SAHOO VS	RAJIV KUMAR MAHANTA VS	// GHASIPURA /69 /2019 ()
484	D-ABLAPL/3681/2024	STATE OF ODISHA SOUMYA RANJAN SITHA VS	SAROJ KUMAR DASH VS	// BHUBAN /333 /2023 ()
485	D-ABLAPL/3684/2024	STATE OF ODISHA SUBUDHI SAHU VS	SATYABRATA PANDA VS	// KANTAMAL /109 /2021 ()
486	D-ABLAPL/3687/2024	STATE OF ODISHA CHAMPESWAR SALMA VS	SATYABRATA PANDA VS	// MANAMUNDA /22 /2024 ()
487	D-ABLAPL/3688/2024	STATE OF ODISHA MANAS RANJAN SAHU VS STATE OF ODISHA	SATYABRATA PANDA VS	// KANTAMAL /109 /2021 () //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	D-ABLAPL/3691/2024	PRAHALAD CHANDRA DAS VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	/ /0 () //
489	D-ABLAPL/3694/2024	BIKASH MALLICK VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	NIMAPADA /224 /2023 () //
490	D-ABLAPL/3700/2024	SABITA PRADHAN VS STATE OF ODISHA	ARUN KUMAR DAS (1) VS	BIDANASI /230 /2023 () //
491	D-ABLAPL/3701/2024	DINABANDHU MALIK VS STATE OF ODISHA	ARUN KUMAR DAS (1) VS	/ /0 () //
492	D-ABLAPL/3703/2024	GOURANGA SAHOO @ SURI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BOLAGARH P.S. /35 /2024 () //
493	D-ABLAPL/3705/2024	SANATANA BAHUBALENDRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIA P.S. /1 /2024 () //
494	D-ABLAPL/3709/2024	UMAKANTA DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BASTA /18 /2024 () //
495	D-ABLAPL/3712/2024	BARENDRA MOHANTY @ KATI VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	BHOGRAI /410 /2023 () //
496	D-ABLAPL/3714/2024	SRIDHAR SAHOO VS STATE OF ODISHA	SUDHIR KUMAR SAHOO VS	RAJKANIKA /55 /2024 () //
497	D-ABLAPL/3715/2024	T. KIRAN KUMAR @ KIRAN KUMAR VS STATE OF ODISHA	MANORANJAN PADHY VS	MACHHKUND /26 /2022 () //
498	D-ABLAPL/3718/2024	KALAKAR BARIK VS STATE OF ODISHA	SAROJ KUMAR DASH VS	BHUBAN /438 /2023 () //
499	D-ABLAPL/3719/2024	MANOJ KHILLO	MANORANJAN PADHY	KORAPUT TOWN /74 /2021

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
500	D-ABLAPL/3720/2024	STATE OF ODISHA BINOD BEHERA	ARUN KUMAR BEHERA	// BHOGRAI /403 /2023
		VS	VS	()
501	D-ABLAPL/3723/2024	STATE OF ODISHA KARTTIK GHOSH	PRAVASH CH JENA	// RAIBANIA /16 /2024
		VS	VS	()
502	D-ABLAPL/3727/2024	STATE OF ODISHA TULSIRAM JAGAT	RAMDAS ACHARY	// SINAPALI /71 /2021
		VS	VS	()
503	D-ABLAPL/3730/2024	STATE OF ODISHA MAHAMMAD JAHANGIRI	BISWARANJAN DALAI	// PUINTALA /305 /2023
		VS	VS	()
504	D-ABLAPL/3734/2024	STATE OF ODISHA CHAGULU MALIK	MADAN MOHAN DAS	// BASUDEVPUR /69 /2024
		VS	VS	()
505	D-ABLAPL/3741/2024	STATE OF ODISHA KAPILDEV MAJHI	DHIRENDRA KUMAR MOHAPATRA	// TALSARA /123 /2023
		VS	VS	()
506	D-ABLAPL/3742/2024	STATE OF ODISHA PRABHAT KUMAR DAKUA	DEBASIS MISHRA	// TOMKA /2 /2024
		VS	VS	()
507	D-ABLAPL/3746/2024	STATE OF ODISHA LAXMIDHAR SWAIN	SMRUTI RANJAN ROUT	// MAHANGA /218 /2023
		VS	VS	()
508	D-ABLAPL/3750/2024	STATE OF ODISHA NILAMANI SETHI	UDIT RANJAN JENA	// KHANTAPADA /375 /2013
		VS	VS	()
509	D-ABLAPL/3751/2024	STATE OF ODISHA MOJAHID SAHA	ACHYUTANANDA PATTANAIAK	// BHADRAK RURAL /485 /2023
		VS	VS	()
510	D-ABLAPL/3755/2024	STATE OF ODISHA TRINATH JAYPURIA @ BOBBY @ BABLU	ANANTA CHARAN BISOI	// BIRMITRAPUR /139 /2023
		VS	VS	()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	D-ABLAPL/3756/2024	STATE OF ODISHA JOHN KHADIA @ JON KHADIA VS	PRAMOD RANJAN BEHERA VS	// BRAJARAJNAGAR /266 /2022 ()
512	D-ABLAPL/3760/2024	STATE OF ODISHA PRADIPTA KUMAR BEHURA @ PADITA KUMAR BEHURA VS	DIPTIREKHA NANDA VS	// SALIPUR /196 /2023 ()
513	D-ABLAPL/3761/2024	STATE OF ODISHA UTKAL BEHERA @ SUKUTA VS	PRASANT KUMAR BARIK VS	// / /0 ()
514	D-ABLAPL/3773/2024	STATE OF ODISHA GHANASHYAMA MANDOTHIA VS	BHARAT BHUSAN ROURTRAY VS	// / /0 ()
515	D-ABLAPL/3774/2024	STATE OF ODISHA DOLESWAR MALLIK VS	BHARAT BHUSAN ROURTRAY VS	// BHEDEN /21 /2024 ()
516	D-ABLAPL/3775/2024	STATE OF ODISHA ANUP SINGH @SIBARAM CHINDA VS	MANAS KUMAR CHAND VS	// / /0 ()
517	D-ABLAPL/3776/2024	STATE OF ODISHA DOLESWAR MALLIK VS	BHARAT BHUSAN ROURTRAY VS	// BHEDEN /20 /2024 ()
518	D-ABLAPL/3778/2024	STATE OF ODISHA KALPANA SAHOO VS	RAMESH CHANDRA SWAIN VS	// BRAMHA BARADA /24 /2024 ()
519	D-ABLAPL/3780/2024	STATE OF ODISHA BENUDHAR @ BHAGIRATHI NAYAK VS	MANAS KUMAR CHAND VS	// BEGUNIA P.S. /46 /2024 ()
520	D-ABLAPL/3781/2024	STATE OF ODISHA PRACHET KUMAR BAL VS	AVIRAM PATRA VS	// CHOUDWAR /268 /2023 ()
521	D-ABLAPL/3785/2024	STATE OF ODISHA SUBASH BINDHANI VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	// / /0 () //

ORISSA HIGH COURT

MISC CASES FILED on :05/02/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-WPC(OA)/1236/2017 WPC(OA)/1236/2017	AKHAYA KUMAR CHHOTARAYA MP		2/2024
2	D-OJC/2863/1996 OJC/2863/1996	JAMUNA MP	DWARIKA PRASAD MOHANTY	2/2024
3	D-ELPET/4/2019 ELPET/4/2019	BISWARANJAN MALLICK MP	M/S.GOPAL AGARWAL	4/2024
4	D-TRPCRL/3768/2024 TRPCRL/ /	BISWARANJAN MOHANTY MP	TANMAYA KUMAR MOHANTY	10/2024
5	D-JCRLA/20/2013 JCRLA/20/2013	BARUNA BEHERA MP	M/S S.DAS,GOKULNANDA PADHI.	13/2024
6	D-JCRLA/115/2023 JCRLA/115/2023	RAJESH KUNAR @ KUANR MP	ADV.	14/2024
7	D-JCRLA/115/2023 JCRLA/115/2023	RAJESH KUNAR @ KUANR MP	ADV.	15/2024
8	D-MSA/5387/2024 MSA/ /	ODISHA STATE HOUSING BOARD MP	DAYANANDA MOHAPATRA	15/2024
9	D-MSA/5387/2024 MSA/ /	ODISHA STATE HOUSING BOARD MP	DAYANANDA MOHAPATRA	16/2024
10	D-MSA/5395/2024 MSA/ /	ODISHA STATE HOUSING BOARD MP	DAYANANDA MOHAPATRA	17/2024
11	D-MSA/5395/2024 MSA/ /	ODISHA STATE HOUSING BOARD MP	DAYANANDA MOHAPATRA	18/2024
12	D-CMAPL/3599/2024 CMAPL/ /	K.PRADEEP KUMAR PRUSTY MP	DEEPAK KUMAR MOHAPATRA	30/2024
13	D-CMAPL/5251/2024 CMAPL/ /	HARSHAMANI NAYAK MP	KISHORE CHANDRA RAJGURU MOHAPATRA	31/2024
14	D-CMAPL/2203/2024 CMAPL/8/2024	ALEKH BEHERA MP	DEBASISH PATNAIK	32/2024
15	D-CMAPL/5443/2024 CMAPL/ /	M/S.ORIPOL INDUSTRIES LTD. MP	SOMANATH MISHRA	33/2024
16	D-CRLMP/2581/2023 CRLMP/2581/2023	SANKARACHARYA CHOUDHURY MP	PRAMOD CHANDRA SEJPADA	34/2024
17	D-CRLMP/3661/2024 CRLMP/ /	GYANENDRA NAYAK MP	DURGA PRASAD S. MALLICK	35/2024
18	D-CRLMP/3661/2024 CRLMP/ /	GYANENDRA NAYAK MP	DURGA PRASAD S. MALLICK	36/2024
19	D-LAA/5235/2024 LAA/ /	SANTOSH KUMAR MUND MP	SUSHANTA KUMAR JOSHI	37/2024
20	D-CRLMP/3670/2024 CRLMP/ /	NALINI RANJAN JENA MP	PRAFULLA KUMAR KAR	37/2024
21	D-LAA/5409/2024 LAA/ /	SPECIAL LAND ACQUISITION OFFICER, JHARSUGUDA MP	JHARSUGUDA MISHRA, A.S.C.	38/2024
22	D-CRLMP/3707/2024 CRLMP/ /	SHIV KUMAR KYAL MP	PRATIK DASH	38/2024
23	D-LAA/5409/2024 LAA/ /	SPECIAL LAND ACQUISITION OFFICER, JHARSUGUDA MP	JHARSUGUDA MISHRA, A.S.C.	39/2024
24	D-LAA/5409/2024 LAA/ /	SPECIAL LAND ACQUISITION OFFICER, JHARSUGUDA MP	JHARSUGUDA MISHRA, A.S.C.	40/2024
25	D-LAA/5409/2024 LAA/ /	SPECIAL LAND ACQUISITION OFFICER, JHARSUGUDA MP	JHARSUGUDA MISHRA, A.S.C.	41/2024
26	D-LAA/5440/2024	SPECIAL LAND ACQUISITION OFFICER, JHARSUGUDA	JHARSUGUDA MISHRA	

27	LAA/ / D-LAA/5440/2024	MP SPECIAL LAND ACQUISITION OFFICER, JHARSUGUDA	JHARSUGUDA	42/2024
28	LAA/ / D-LAA/5440/2024	MP SPECIAL LAND ACQUISITION OFFICER, JHARSUGUDA	JHARSUGUDA	43/2024
29	LAA/ / D-RPFAM/344/2023	MP BHASKARA CHANDRA BEHERA	SAMARENDRA MOHANTY	44/2024
30	RPFAM/344/2023 D-RPFAM/5305/2024	MP MANI SAHOO	SRINIVAS MOHANTY	45/2024
31	RPFAM/ / D-CONTC/5122/2024	MP JUGESWAR NAG	ADV	46/2024
32	CONTC/ / D-RPFAM/956/2024	MP MANOJ GUPTA	RAMESH AGARWAL	47/2024
33	RPFAM/ / D-RPFAM/5390/2024	MP HEMANTA KUMAR DEBASHARMA	MANAS KUMAR CHAND	47/2024
34	RPFAM/ / D-CONTC/5164/2024	MP SWARUP KUMAR PATTNAIK	ADV.	48/2024
35	CONTC/ / D-RPFAM/5396/2024	MP RAJENDRA KUMAR NANDI	AMULYA RATNA PANDA	48/2024
36	RPFAM/ / D-CONTC/7280/2023	MP PRAFULLA KUMAR SAHOO		49/2024
37	CONTC/7280/2023 D-RPFAM/5396/2024	MP RAJENDRA KUMAR NANDI	AMULYA RATNA PANDA	50/2024
38	RPFAM/ / D-RPFAM/300/2023	MP HEMANTA KUMAR RAY	PRATYUSHA NAIDU	50/2024
39	RPFAM/300/2023 D-CONTC/1828/2022	MP ARUN KUMAR NATH	M/S ARUN KU. ACHARYA, S. MISHRA, A.ACHARYA	51/2024
40	CONTC/1828/2022 D-MATA/199/2022	MP PRANAMITA BASTIA	TUSAR KUMAR MISHRA	51/2024
41	MATA/199/2022 D-MATA/4759/2024	MP MEHBOOBUN NAHAR MILKY	BIBHU PRASAD TRIPATHY	51/2024
42	MATA/41/2024 D-MATA/5406/2024	MP KALYANI DANDSENA	BISWAJIT NAYAK	52/2024
43	MATA/ / D-MATA/5424/2024	MP RUDRA PRATAP LENKA	H.N.MOHAPATRA	53/2024
44	MATA/ / D-MATA/263/2022	MP PRANABANDHU ROUT	SUSANTA KUMAR ROUT	54/2024
45	MATA/263/2022 D-MATA/5447/2024	MP SMRITARANI DAS ADHIKARI	AMIT PRASAD BOSE	55/2024
46	MATA/ / D-FAO/5139/2024	MP BIJAYRAM DASH @ BIRANCHI NARAYAN	SANMITYA MISHRA	56/2024
47	FAO/ / D-SA/248/2001	MP RAGHUNATH JENA	M/S. S.P.MISHRA	87/2024
48	SA/248/2001 D-SA/280/2000	MP SRIDHAR DAS	M/S.S.MISHRA	100/2024
49	SA/280/2000 D-CRLREV/3711/2024	MP TRILOCHAN SAHU	BISHNU PRASAD PRADHAN	101/2024
50	CRLREV/ / D-CMP/1087/2018	MP DINGAR PODH		111/2024
51	CMP/1087/2018 D-CMP/481/2023	MP RENUBALA BEHERA	M/S.DEBARAJ MOHANTY	121/2024
52	CMP/481/2023 D-CMP/5368/2024	MP HEMALATA PATRA	SOMADARSAN MOHANTY	122/2024
53	CMP/ / D-RSA/158/2007	MP SAKHAYAT ALI	SUKANTA KUMAR NAYAK	123/2024
54	RSA/158/2007 D-RSA/263/2023	MP BULA DAS	M/S.S.P.MISRA	138/2024
55	RSA/263/2023 D-RSA/5448/2024	MP JALADHAR SAHOO	DAMODAR DEO	139/2024
56	RSA/ / D-BLAPL/2430/2024	MP UDHABA DIGAL	DURGA PRASAD PRADHAN	140/2024
57	BLAPL/2430/2024 D-BLAPL/11879/2023	MP RAJANIKANTA PATTNAIK	SURYAKANTA DWIBEDI	140/2024
	BLAPL/11879/2023	MP	DEEPALI MAHAPATRA	141/2024

58	D-BLAPL/11543/2023 BLAPL/11543/2023	ASHISH MANDAL MP		142/2024
59	D-BLAPL/10497/2023 BLAPL/10497/2023	BIJENDRA RABINDRA THAKUR @ PRINCEBIPLAB KUMAR DASH MP		143/2024
60	D-BLAPL/9658/2023 BLAPL/9658/2023	ASWINI KUMAR BEHERA MP	RAJKISHORE SWAIN	144/2024
61	D-BLAPL/7590/2023 BLAPL/7590/2023	SAROJ KUMAR MOHANTY@SIPU MP		145/2024
62	D-BLAPL/13178/2023 BLAPL/13178/2023	ANIL @ ANIRUDHA DALEI MP		146/2024
63	D-BLAPL/3745/2024 BLAPL/ /	SHYAMSUNDAR KHATUA MP	NITYANANDA MOHAPATRA	147/2024
64	D-BLAPL/3753/2024 BLAPL/ /	MITHILESH TIWARI MP	SURYAKANTA DASH	148/2024
65	D-ABLAPL/1531/2024 ABLAPL/562/2024	SAMEER NAIK MP		241/2024
66	D-ABLAPL/1310/2024 ABLAPL/538/2024	MURALI TANDI MP		242/2024
67	D-ABLAPL/9685/2023 ABLAPL/9685/2023	MIHIR SAMAL MP		243/2024
68	D-ABLAPL/5376/2023 ABLAPL/5376/2023	KITAN @ ANKIT SAGAR DALAI MP		244/2024
69	D-ABLAPL/1906/2018 ABLAPL/1906/2018	KALAKAR BARIK MP		245/2024
70	D-ABLAPL/14003/2023 ABLAPL/14003/2023	GULSHAN MINZ MP		246/2024
71	D-ABLAPL/12600/2022 ABLAPL/12600/2022	PRABIN BAGH @ BAGHA MP		247/2024
72	D-ABLAPL/14318/2023 ABLAPL/14318/2023	BINGU KHILLA MP		248/2024
73	D-CRLMC/3607/2024 CRLMC/ /	SUDARSAN PRADHAN MP	MAHES DAS	249/2024
74	D-ABLAPL/15043/2023 ABLAPL/15043/2023	MUNA @ DILIP RANJAN PAL @ DILIP KUMAR PAL MP		249/2024
75	D-CRLMC/3617/2024 CRLMC/ /	RAJTILAK YADAV MP	SUKANTA KUMAR NAYAK	250/2024
76	D-ABLAPL/14801/2023 ABLAPL/14801/2023	SHANKAR PRADHAN MP		250/2024
77	D-CRLMC/3299/2022 CRLMC/3299/2022	MADHABANANDA JENA@MADHA MP		251/2024
78	D-ABLAPL/1922/2024 ABLAPL/677/2024	BIPINI NAIK MP		251/2024
79	D-ABLAPL/5595/2023 ABLAPL/5595/2023	LAMBODAR NAYAK MP		252/2024
80	D-CRLMC/2249/2024 CRLMC/ /	UDAYANATH SAHOO MP		252/2024
81	D-ABLAPL/7805/2023 ABLAPL/7805/2023	KAPIL DEV MAJHI MP	DHIRENDRA KUMAR MOHAPATRA	253/2024
82	D-CRLMC/2252/2024 CRLMC/ /	UDAYANATH SAHOO MP		253/2024
83	D-CRLMC/2255/2024 CRLMC/ /	UDAYANATH SAHOO MP		254/2024
84	D-CRLMC/2258/2024 CRLMC/ /	UDAYANATH SAHOO MP		255/2024
85	D-CRLMC/2261/2024 CRLMC/ /	UDAYANATH SAHOO MP		256/2024
86	D-CRLMC/3636/2024 CRLMC/ /	HEMANTA KUMAR PRADHAN MP	ARJUNA CHARANA BEHERA	257/2024
87	D-CRLMC/4968/2023 CRLMC/4968/2023	PADMANABHA PUJARI MP	DEBASIS TRIPATHY	258/2024
88	D-CRLMC/3656/2024 CRLMC/ /	SUBRAT PATRA MP	CHITTA RANJAN SAHU	259/2024
89	D-CRLMC/3663/2024	BINOD KUMAR BEHERA	BIKASH MISHRA	

	CRLMC/274/2024	MP		260/2024
90	D-MACA/5168/2024 MACA/ /	D.M. M/S. NATIONAL INSURANCE CO. LTD MP	PRASANTA KUMAR MAHALI	261/2024
91	D-CRLMC/3673/2024 CRLMC/ /	PRASAN SAHOO @ PRASANNA SAHOO MP	SUDEEP KUMAR SARANGI	261/2024
92	D-CRLMC/3686/2024 CRLMC/ /	AKUNA @ ANKUNA @ BABINA PARIDA MP	ABHISHEK PRADHAN	262/2024
93	D-MACA/5166/2024 MACA/ /	SR. D.M., NATIONAL INSURANCE CO. LTD MP	PRASANTA KUMAR MAHALI	262/2024
94	D-CRLMC/3698/2024 CRLMC/ /	MILAN MISHRA MP	ABHISHEK PRADHAN	263/2024
95	D-MACA/5228/2024 MACA/ /	D.M., NEW INDIA ASSURANCE COMPANY MP	GODABENRA SANDRA SAMANTARAY	263/2024
96	D-MACA/5228/2024 MACA/ /	D.M., NEW INDIA ASSURANCE COMPANY MP	GODABENRA SANDRA SAMANTARAY	264/2024
97	D-CRLMC/3716/2024 CRLMC/ /	SARADA PRASAD MISHRA @ KALIA MP	PRAVASH CHANDRA JENA	264/2024
98	D-CRLMC/3739/2024 CRLMC/ /	ARABINDA SUSARI @ SUASARI MP	BHARAT BHUSAN ROURAY	265/2024
99	D-MACA/5247/2024 MACA/ /	ICICI LOMBARD G.I.CO. LTD. MP	JAYASANKAR MISHRA	265/2024
100	D-CRLMC/3747/2024 CRLMC/ /	JAGANATH PARIDA MP	PRASANNA KUMAR PARHI	266/2024
101	D-MACA/1108/2023 MACA/1108/2023	NEW INDIA ASSURANCE CO. LTD., CUTTACK MP	AKASANT KUMAR MISHRA 1	266/2024
102	D-MACA/1156/2023 MACA/1156/2023	MANAGER LEGAL (T.P. HUB), M/S. NEW INDIA ASSURANCE CO. LTD. MP	INDRANIL KUMAR CHAKRABORTY	267/2024
103	D-CRLMC/3777/2024 CRLMC/ /	UMA SAHU MP	MIHIR KANTA RATH	267/2024
104	D-MACA/5298/2024 MACA/ /	D.M., ORIENTAL INSURANCE COMPANY LTD MP	ADARSH KHAN	268/2024
105	D-MACA/5302/2024 MACA/ /	D.M., THE NEW INDIA ASSURANCE CO. LTD MP	SUBRAT SATPATHY	269/2024
106	D-MACA/5309/2024 MACA/ /	M/S. ORIENTAL INSURANCE COMPANY LTD MP	T.D. DUTTACK	270/2024
107	D-MACA/5309/2024 MACA/ /	M/S. ORIENTAL INSURANCE COMPANY LTD MP	T.D. DUTTACK	271/2024
108	D-MACA/5309/2024 MACA/ /	M/S. ORIENTAL INSURANCE COMPANY LTD MP	T.D. DUTTACK	272/2024
109	D-MACA/5309/2024 MACA/ /	M/S. ORIENTAL INSURANCE COMPANY LTD MP	T.D. DUTTACK	273/2024
110	D-MACA/5319/2024 MACA/ /	NARMADA MAHARANA MP	DEBARAJ MOHANTY	274/2024
111	D-MACA/5319/2024 MACA/ /	NARMADA MAHARANA MP	DEBARAJ MOHANTY	275/2024
112	D-MACA/5318/2024 MACA/ /	M/S. ORIENTAL INSURANCE COMPANY LTD MP	T.D. DUTTACK	276/2024
113	D-MACA/5318/2024 MACA/ /	M/S. ORIENTAL INSURANCE COMPANY LTD MP	T.D. DUTTACK	277/2024
114	D-MACA/5323/2024 MACA/ /	BRANCH MANAGER, NEW INDIA ASSURANCE COMPANY LTD. MP	S.P. DUTTA	278/2024
115	D-MACA/5323/2024 MACA/ /	BRANCH MANAGER, NEW INDIA ASSURANCE COMPANY LTD. MP	S.P. DUTTA	279/2024
116	D-MACA/5335/2024 MACA/ /	D.M., NEW INDIA ASSURANCE COMPANY LTD MP	G.P. DUTTA BILASORE	280/2024
117	D-MACA/5335/2024 MACA/ /	D.M., NEW INDIA ASSURANCE COMPANY LTD MP	G.P. DUTTA BILASORE	281/2024
118	D-CRLA/1190/2023 CRLA/1190/2023	SUSANTA CHAUDHURY @ SUSANTA SAHOO MP	KUNDE KANTA DEBBAR CHAUDHURY	283/2024
119	D-CRLA/2673/2024 CRLA/ /	MANOJ BAGH MP	SURYAKANTA DWIBEDI	284/2024
120	D-CRLA/3615/2024 CRLA/ /	ASHOK KUMAR JENA MP	DEBA PRASAD DAS	285/2024

121	D-CRLA/3615/2024 CRLA/ /	ASHOK KUMAR JENA MP	DEBA PRASAD DAS	286/2024
122	D-CRLA/3644/2024 CRLA/ /	LIPU @ AJIT KUMAR JENA MP	PRASHANTA KUMAR NAYAK	287/2024
123	D-CRLA/3644/2024 CRLA/ /	LIPU @ AJIT KUMAR JENA MP	PRASHANTA KUMAR NAYAK	288/2024
124	D-CRLA/3650/2024 CRLA/ /	BUDHIA @ TRILOCHAN NAHAK MP	BIJAYA KUMAR PARIDA 2	289/2024
125	D-CRLA/3650/2024 CRLA/ /	BUDHIA @ TRILOCHAN NAHAK MP	BIJAYA KUMAR PARIDA 2	290/2024
126	D-CRLA/2/2022 CRLA/2/2022	BASANT KUMAR PANI@BASANTA PANI MP	AMULYA RATNA PANDA	291/2024
127	D-CRLA/1318/2023 CRLA/1318/2023	RANJAN KISHORE BEHERA MP	BHABANI SHANKAR DASPARIDA	292/2024
128	D-CRLA/3679/2024 CRLA/ /	SUMAN NAIK MP	SAROJ KUMAR DASH	293/2024
129	D-CRLA/3679/2024 CRLA/ /	SUMAN NAIK MP	SAROJ KUMAR DASH	294/2024
130	D-CRLA/1305/2023 CRLA/1305/2023	RAMA SINGH MP	UDIT RANJAN JENA	295/2024
131	D-CRLA/3758/2024 CRLA/ /	SUNIL MAJHI MP	JNYANANANDA PANDA	296/2024
132	D-CRLA/3758/2024 CRLA/ /	SUNIL MAJHI MP	JNYANANANDA PANDA	297/2024
133	D-CRLA/3763/2024 CRLA/ /	JADU @ RABINDRA MAHALIK MP	CHITTARANJAN PATTNAIK	298/2024
134	D-CRLA/3763/2024 CRLA/ /	JADU @ RABINDRA MAHALIK MP	CHITTARANJAN PATTNAIK	299/2024
135	D-WA/5200/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK, A.S.C.	390/2024
136	D-WA/5200/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK, A.S.C.	391/2024
137	D-WA/5200/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK, A.S.C.	392/2024
138	D-WA/5225/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK, A.S.C.	393/2024
139	D-WA/5225/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK, A.S.C.	394/2024
140	D-WA/5225/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK, A.S.C.	395/2024
141	D-WA/5242/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK, A.S.C.	396/2024
142	D-WA/5242/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK, A.S.C.	397/2024
143	D-WA/5242/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK, A.S.C.	398/2024
144	D-WA/5263/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK, A.S.C.	399/2024
145	D-WA/5263/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK, A.S.C.	400/2024
146	D-WA/5263/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK, A.S.C.	401/2024
147	D-WA/5281/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK, A.S.C.	402/2024
148	D-WA/5281/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK, A.S.C.	403/2024
149	D-WA/5281/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK, A.S.C.	404/2024
150	D-WA/5300/2024 WA/ /	STATE OF ODISHA MP	PRASANNA KUMAR NOHANTY, A.S.C.	405/2024
151	D-WA/5300/2024 WA/ /	STATE OF ODISHA MP	PRASANNA KUMAR NOHANTY, A.S.C.	406/2024
152	D-WA/5300/2024	STATE OF ODISHA	PRASANNA KUMAR NOHANTY, A.S.C.	

	WA/ /	MP		407/2024
153	D-WA/5308/2024	STATE OF ODISHA	PRASANNA KUMAR MOHANTY, A.S.C.	
	WA/ /	MP		408/2024
154	D-WA/5308/2024	STATE OF ODISHA	PRASANNA KUMAR MOHANTY, A.S.C.	
	WA/ /	MP		409/2024
155	D-WA/5308/2024	STATE OF ODISHA	PRASANNA KUMAR MOHANTY, A.S.C.	
	WA/ /	MP		410/2024
156	D-WA/5337/2024	STATE OF ODISHA	PRASANNA KUMAR MOHANTY, A.S.C.	
	WA/ /	MP		411/2024
157	D-WA/5337/2024	STATE OF ODISHA	PRASANNA KUMAR MOHANTY, A.S.C.	
	WA/ /	MP		412/2024
158	D-WA/5337/2024	STATE OF ODISHA	PRASANNA KUMAR MOHANTY, A.S.C.	
	WA/ /	MP		413/2024
159	D-WA/5345/2024	STATE OF ODISHA	PRASANNA KUMAR MOHANTY, A.S.C.	
	WA/ /	MP		414/2024
160	D-WA/5345/2024	STATE OF ODISHA	PRASANNA KUMAR MOHANTY, A.S.C.	
	WA/ /	MP		415/2024
161	D-WA/5345/2024	STATE OF ODISHA	PRASANNA KUMAR MOHANTY, A.S.C.	
	WA/ /	MP		416/2024
162	D-WA/5369/2024	STATE OF ODISHA	TARUN PATNAIK, A.S.C.	
	WA/ /	MP		417/2024
163	D-WA/5369/2024	STATE OF ODISHA	TARUN PATNAIK, A.S.C.	
	WA/ /	MP		418/2024
164	D-WA/5369/2024	STATE OF ODISHA	TARUN PATNAIK, A.S.C.	
	WA/ /	MP		419/2024
165	D-WA/5375/2024	BULU PANIGRAHI	DURGESH NARAYAN RATH	
	WA/ /	MP		420/2024
166	D-WA/5375/2024	BULU PANIGRAHI	DURGESH NARAYAN RATH	
	WA/ /	MP		421/2024
167	D-WA/5383/2024	STATE OF ODISHA	PRASANNA KUMAR MOHANTY, A.S.C.	
	WA/ /	MP		422/2024
168	D-WA/5383/2024	STATE OF ODISHA	PRASANNA KUMAR MOHANTY, A.S.C.	
	WA/ /	MP		423/2024
169	D-WA/5383/2024	STATE OF ODISHA	PRASANNA KUMAR MOHANTY, A.S.C.	
	WA/ /	MP		424/2024
170	D-WA/5394/2024	STATE OF ODISHA	TARUN PATNAIK, A.S.C.	
	WA/ /	MP		425/2024
171	D-WA/5394/2024	STATE OF ODISHA	TARUN PATNAIK, A.S.C.	
	WA/ /	MP		426/2024
172	D-WA/5394/2024	STATE OF ODISHA	TARUN PATNAIK, A.S.C.	
	WA/ /	MP		427/2024
173	D-WA/5442/2024	MOHAN KANHAR	SAILABALA JENA	
	WA/ /	MP		428/2024
174	D-WA/5445/2024	STATE OF ODISHA	TARUN PATNAIK, A.S.C.	
	WA/ /	MP		429/2024
175	D-WA/5445/2024	STATE OF ODISHA	TARUN PATNAIK, A.S.C.	
	WA/ /	MP		430/2024
176	D-WP(C)/5125/2024	JAGAJYOTI DAS	DEBASHISHA HOTA	
	WP(C)/ /	MP		1851/2024
177	D-WP(C)/5126/2024	ALEKHA MEHER	DEBASHISHA HOTA	
	WP(C)/ /	MP		1852/2024
178	D-WP(C)/5129/2024	PARSURAM MALLICK	NARAYAN PRASAD PARIJA	
	WP(C)/ /	MP		1853/2024
179	D-WP(C)/5143/2024	SASWAT MISHRA	BIDYADHAR MANSING	
	WP(C)/2712/2024	MP		1854/2024
180	D-WP(C)/3597/2024	GOPINATH GNM TRAINING COLLEGE, NUAPADA		
	WP(C)/1930/2024	MP		1855/2024
181	D-WP(C)/5158/2024	SRI GANESH SPONGE IRON PVT. LTD., KEONJHAR	ONNABIR MISHRA	
	WP(C)/2636/2024	MP		1856/2024
182	D-WP(C)/5163/2024	PABITRA DASH	MANAS PATI	
	WP(C)/2667/2024	MP		1857/2024
183	D-WP(C)/27779/2023	SARBESWAR BISHI	TRILOCHAN NANDA	
	WP(C)/27779/2023	MP		1858/2024

184	D-WP(C)/37712/2023 WP(C)/37712/2023	RINA MALIK MP	LAMBODOR ACHARI	1859/2024
185	D-WP(C)/496/2016 WP(C)/496/2016	HARESH CHANDRA PATTNAIK MP	M/S.PARTHA SARATHI NAYAK	1860/2024
186	D-WP(C)/5185/2024 WP(C)/2650/2024	DR. UMESH CHANDRA DEBATA MP	TRILOCHAN BARIK	1861/2024
187	D-WP(C)/5190/2024 WP(C)/2703/2024	SULOCHANA ROUT MP	JAJATI KESHARI KHUNTIA	1862/2024
188	D-WP(C)/5192/2024 WP(C)/ /	DINDAYAL SHAH MP	BIRAJA PRASANNA DAS	1863/2024
189	D-WP(C)/5196/2024 WP(C)/ /	SATYA RANJAN SAMANTA MP	BIRAJA PRASANNA DAS	1864/2024
190	D-WP(C)/5195/2024 WP(C)/2659/2024	BIJAYA SANKAR MAHALI MP	SARATHI JYOTI MOHANTY	1865/2024
191	D-WP(C)/5199/2024 WP(C)/2725/2024	TUSAR RANJAN ACHARYA MP	PAMI RATH	1866/2024
192	D-WP(C)/13164/2021 WP(C)/13164/2021	SUKUMARI BEHERA MP	RAMESH CHANDRA BEHERA	1867/2024
193	D-WP(C)/5201/2024 WP(C)/2736/2024	CHITTA RANJAN DAS MP	DR. BINODA KUMAR MISHRA	1868/2024
194	D-WP(C)/5202/2024 WP(C)/2665/2024	KABITANJALI SATPATHY MP	PRADEEP KUMAR MOHANTY	1869/2024
195	D-WP(C)/5203/2024 WP(C)/2655/2024	SANTOSHINI KUMBHAR MP	SARATHI JYOTI MOHANTY	1870/2024
196	D-WP(C)/3871/2024 WP(C)/1963/2024	BASANTI BISHI MP	HIMANSHU SEKHAR MISHRA	1871/2024
197	D-WP(C)/5587/2023 WP(C)/5587/2023	SAMBIT KUMAR JAGDEV MP	MANMAYA KUMAR DASH	1872/2024
198	D-WP(C)/5206/2024 WP(C)/ /	PRADIPTA KUMAR DAS MP	AGASTI KANUNGO	1873/2024
199	D-WP(C)/42651/2023 WP(C)/42651/2023	DAMBARUDHAR NAYAK MP	SATYAJIT BEHERA	1874/2024
200	D-WP(C)/5211/2024 WP(C)/ /	ASIM KUMAR SINHA MP	AGASTI KANUNGO	1875/2024
201	D-WP(C)/832/2018 WP(C)/832/2018	BHAGABAT SELF HELP GROUP MP	MANMOHAN PATTANAYAK	1876/2024
202	D-WP(C)/832/2018 WP(C)/832/2018	BHAGABAT SELF HELP GROUP MP	M/S.SIDHARTH PRASAD DAS	1877/2024
203	D-WP(C)/832/2018 WP(C)/832/2018	BHAGABAT SELF HELP GROUP MP	M/S.SIDHARTH PRASAD DAS	1878/2024
204	D-WP(C)/832/2018 WP(C)/832/2018	BHAGABAT SELF HELP GROUP MP	M/S.SIDHARTH PRASAD DAS	1879/2024
205	D-WP(C)/39566/2021 WP(C)/39566/2021	MAYADHAR SAHOO MP	ANUP KUMAR PATTNAIK	1880/2024
206	D-WP(C)/39567/2021 WP(C)/39567/2021	MAYADHAR SAHOO MP	ANUP KUMAR PATTNAIK	1881/2024
207	D-WP(C)/38192/2021 WP(C)/38192/2021	SUSIL KUMAR PRADHAN MP	SUSANTA KU. MISHRA	1882/2024
208	D-WP(C)/22084/2019 WP(C)/22084/2019	SANTOSH KUMAR DASH MP	M/S.K.N.DAS	1883/2024
209	D-WP(C)/358/2013 WP(C)/358/2013	HADI BANDHU PATTNAIK MP	M/S.SUSANTA KU.DASH	1884/2024
210	D-WP(C)/40190/2023 WP(C)/40190/2023	JYOTI PRAKASH DAS MP	KANANBALA ROY CHOUDHURY	1885/2024
211	D-WP(C)/19871/2023 WP(C)/19871/2023	SHANTABALA DAS ADHIKARI MP		1886/2024
212	D-WP(C)/5229/2024 WP(C)/ /	M/S. BIRENDRA KUMAR NAYAK MP	SUBASH CHANDRA SAHOO	1887/2024
213	D-WP(C)/5229/2024 WP(C)/ /	M/S. BIRENDRA KUMAR NAYAK MP	SUBASH CHANDRA SAHOO	1888/2024
214	D-WP(C)/5674/2022 WP(C)/5674/2022	PRADIPTA KUMAR MUKHI MP	KAPIL CHARAN NAYAK	1889/2024
215	D-WP(C)/2730/2022	ARUNI KUMAR RAJHANSA	U.C.PANDA	

	WP(C)/2730/2022	MP		1890/2024
216	D-WP(C)/5236/2024 WP(C)/ /	M/S. FRONTLINE TRADING CO., KORAPUTSUBASH CHANDRA SAHOO MP		1891/2024
217	D-WP(C)/5236/2024 WP(C)/ /	M/S. FRONTLINE TRADING CO., KORAPUTSUBASH CHANDRA SAHOO MP		1892/2024
218	D-WP(C)/5241/2024 WP(C)/ /	M/S. BIRENDRA KUMAR NAYAK MP	SUBASH CHANDRA SAHOO	1893/2024
219	D-WP(C)/5241/2024 WP(C)/ /	M/S. BIRENDRA KUMAR NAYAK MP	SUBASH CHANDRA SAHOO	1894/2024
220	D-WP(C)/4068/2024 WP(C)/2570/2024	BHRAMAR MALLICK MP	AFRAAZ SUHAIL	1895/2024
221	D-WP(C)/5243/2024 WP(C)/2715/2024	SUBHASHREE PRIYADARSHINI MUDULI MP	GOPINATH MISHRA	1896/2024
222	D-WP(C)/36320/2022 WP(C)/36320/2022	KRUPASINDHU MOHARANA MP	NITYANANDA BEHURIA	1897/2024
223	D-WP(C)/41311/2023 WP(C)/41311/2023	ARUN KUMAR SINGH MP	MANAS RANJAN DHAL	1898/2024
224	D-WP(C)/41311/2023 WP(C)/41311/2023	ARUN KUMAR SINGH MP	MANAS RANJAN DHAL	1899/2024
225	D-WP(C)/5261/2024 WP(C)/ /	GANESH CHAND MP	ANJAN KUMAR BISWAL	1900/2024
226	D-WP(C)/5265/2024 WP(C)/ /	BASANTA KUMAR NAYAK MP	NIRANJAN LENKA	1901/2024
227	D-WP(C)/5268/2024 WP(C)/ /	ANUP KUMAR NAYAK MP	NIRANJAN LENKA	1902/2024
228	D-WP(C)/3307/2016 WP(C)/3307/2016	SISIR KUMAR HOTTA MP	M/S.C.KASTURI	1903/2024
229	D-WP(C)/22484/2015 WP(C)/22484/2015	GOURI KUMAR PATRO MP	M/S.C.KASTURI	1904/2024
230	D-WP(C)/19869/2023 WP(C)/19869/2023	SWAPNA RANI PATTANAIAK MP	NIHAL RATH	1905/2024
231	D-WP(C)/5278/2024 WP(C)/ /	MUKUL KUMAR MP	SAIBRATA RATH	1906/2024
232	D-WP(C)/5280/2024 WP(C)/ /	HARICHARAN PATEL MP	KUNAL KUMAR SWAIN	1907/2024
233	D-WP(C)/15603/2020 WP(C)/15603/2020	PARAKHITA PRUSTY MP	BIJAYA KUMAR PARIDA (2)	1908/2024
234	D-WP(C)/5284/2024 WP(C)/ /	G. ASHOK KUMAR MP	JAGAMOHAN PATTANAIAK	1909/2024
235	D-WP(C)/5288/2024 WP(C)/ /	NIBEDITA TRIPATHY MP	KUNAL KUMAR SWAIN	1910/2024
236	D-WP(C)/5291/2024 WP(C)/ /	SK. AZARUDDIN MIAN MP	KUNAL KUMAR SWAIN	1911/2024
237	D-WP(C)/5294/2024 WP(C)/ /	CHHABINDRA KUMAR PRADHAN MP	LINGARAJ SARANGI	1912/2024
238	D-WP(C)/5297/2024 WP(C)/ /	SASMITA SETHI MP	SAUBHAGYA KUMAR SAMAL	1913/2024
239	D-WP(C)/5299/2024 WP(C)/ /	DEWANTI DEVI MP	PRASANTA KUMAR TRIPATHY	1914/2024
240	D-WP(C)/14567/2018 WP(C)/14567/2018	PRAMOD KU.KANUNGO MP	M/S.SADASIVA PATR 1	1915/2024
241	D-WP(C)/13929/2020 WP(C)/13929/2020	NABA KRUSHNA SAHU MP	SATYABRATA MOHANTY (1)	1916/2024
242	D-WP(C)/4071/2013 WP(C)/4071/2013	GANGADHAR PRADHAN MP	M/S.L.SAMANTRAY, S. MOHANTY	1917/2024
243	D-WP(C)/42022/2023 WP(C)/42022/2023	SIMAREKHA DEHURY MP		1918/2024
244	D-WP(C)/42059/2023 WP(C)/42059/2023	MEERASHREE SUMAN MP	SUSANTA KUMAR DASH	1919/2024
245	D-WP(C)/25017/2023 WP(C)/25017/2023	M/S. KUKUMINA CONSTRUCTIONS PVT. LTD. MP	LEGEND KUMAR SHARMA	1920/2024
246	D-WP(C)/13408/2023 WP(C)/13408/2023	M/S KUKUMINA CONSTRUCTION PVT. LTD. MP	LEGEND KUMAR SHARMA	1921/2024

247	D-WP(C)/5316/2024 WP(C)/2719/2024	BRAHMANANDA SAHOO MP	SRIDHAR RATH	1922/2024
248	D-WP(C)/21527/2023 WP(C)/21527/2023	M/S KUKUMINA CONSTRUCTIONS PVT. L MP	EDG.BANKUMAR SHARMA	1923/2024
249	D-WP(C)/20676/2023 WP(C)/20676/2023	M/S. KUKUMINA CONSTRUCTIONS PVT. L MP	EDG.BANKUMAR SHARMA	1924/2024
250	D-WP(C)/5321/2024 WP(C)/ /	NAGESWAR GOUDA MP	SAUBHAGYA KUMAR SAMAL	1925/2024
251	D-WP(C)/5325/2024 WP(C)/2745/2024	BIBHUPRASAD NAYAK MP	AMITABH PRADHAN	1926/2024
252	D-WP(C)/5326/2024 WP(C)/ /	BIDYUT BHUSAN KAR MP	ACHYUTANANDA PATTANAİK	1927/2024
253	D-WP(C)/5327/2024 WP(C)/ /	RAMAKANTA MIRDHA MP	SAROJ KUMAR PADHY	1928/2024
254	D-WP(C)/5332/2024 WP(C)/ /	DR. KRUSHNA CHANDRA DAS MP	SUSHANT KUMAR PRADHAN (3)	1929/2024
255	D-WP(C)/4056/2024 WP(C)/2549/2024	MAHENDRA PRASAD MOHAPATRA MP	BHABANI SANKAR TRIPATHY (1)	1930/2024
256	D-WP(C)/1846/2024 WP(C)/1675/2024	DR. MD. MOJAHID MP		1931/2024
257	D-WP(C)/5379/2024 WP(C)/ /	M/S. SHREE DISTRIBUTORS, CUTTACK MP	MADHAB LAL AGARWAL	1932/2024
258	D-WP(C)/9990/2019 WP(C)/9990/2019	KESHAB CHANDRA GARNAİK MP	M/S.L.K.MOHANTY	1933/2024
259	D-WP(C)/26878/2023 WP(C)/26878/2023	SAROJ KUMAR KAR MP	PRADEEP KUMAR MAHAPATRA	1934/2024
260	D-WP(C)/5389/2024 WP(C)/ /	AJET KERKETTA MP	ABHISHEK MOHANTY	1935/2024
261	D-WP(C)/5397/2024 WP(C)/2746/2024	SUSIL JHUNJHUNWALA MP	PRABHU PRASANNA BEHERA	1936/2024
262	D-WP(C)/5398/2024 WP(C)/ /	SURENDRA SINGH KABLI MP	TUSHAR KANTI SATAPATHY	1937/2024
263	D-WP(C)/9867/2023 WP(C)/9867/2023	BIRENDRA KUMAR BEHERA MP	SURYAKANTA DASH	1938/2024
264	D-WP(C)/5403/2024 WP(C)/ /	SUNIL KUMAR LENKA MP	SHASHI BHUSAN JENA	1939/2024
265	D-WP(C)/15647/2011 WP(C)/15647/2011	SANIA BEHERA MP	M/S.TAPAS KU.ACHARYA	1940/2024
266	D-WP(C)/5416/2024 WP(C)/ /	BIJAYA KUMAR DIXIT MP	MANORANJAN PADHI	1941/2024
267	D-WP(C)/8898/2014 WP(C)/8898/2014	PRANAKRUSHNA SAHU MP	M/S.BISWAJIT MOHANTY	1942/2024
268	D-WP(C)/8898/2014 WP(C)/8898/2014	PRANAKRUSHNA SAHU MP	M/S.BISWAJIT MOHANTY	1943/2024
269	D-WP(C)/8898/2014 WP(C)/8898/2014	PRANAKRUSHNA SAHU MP	M/S.BISWAJIT MOHANTY	1944/2024
270	D-WP(C)/5422/2024 WP(C)/ /	UPENDRA KUMAR ROUL MP	RAMA CHANDRA RAY	1945/2024
271	D-WP(C)/5421/2024 WP(C)/ /	BHARAT CHANDRA DALAI MP	AISHWARYA SWAIN	1946/2024
272	D-WP(C)/41843/2023 WP(C)/41843/2023	M/S. SAI OM AGENCY, KORAPUT MP	SUKANTA KUMAR DALAI	1947/2024
273	D-WP(C)/41414/2023 WP(C)/41414/2023	M/S. SKMR AND ASSOCIATE, KORAPUT MP	RASHMI REKHA PRADHAN	1948/2024
274	D-WP(C)/20146/2012 WP(C)/20146/2012	JAGANNATH SAHU MP	M/S.RAGHUNATH BISWAL	1949/2024
275	D-WP(C)/19036/2022 WP(C)/19036/2022	RAJENDRA PRASAD SAMAL MP	CHIRANJEEV BIDYABHUSHAN	1950/2024
276	D-WP(C)/5428/2024 WP(C)/ /	BOYANA RAMBABU MP	ANUPAM RATH	1951/2024
277	D-WP(C)/5433/2024 WP(C)/ /	SAGARIKA DAS MP	SOUMYA RANJAN DAS	1952/2024
278	D-WP(C)/5431/2024	BRUNDABATI DEHERIA	DURGA PRASANNA MISHRA	

	WP(C)/ /	MP		1953/2024
279	D-WP(C)/5434/2024	UPASANA PUROHITA	DURGA PRASANNA MISHRA	
	WP(C)/ /	MP		1954/2024
280	D-WP(C)/5437/2024	ANITA TIRKEY	DURGA PRASANNA MISHRA	
	WP(C)/ /	MP		1955/2024
281	D-WP(C)/5436/2024	SASANKA SEKHAR JENA	DURGA PRASANNA MISHRA	
	WP(C)/ /	MP		1956/2024
282	D-WP(C)/5439/2024	PRABHU DUTTA PATEL	SAMVIT MOHANTY	
	WP(C)/2759/2024	MP		1957/2024
283	D-WP(C)/5441/2024	PURNIMA BEHERA	DURGA PRASANNA MISHRA	
	WP(C)/ /	MP		1958/2024
284	D-WP(C)/5450/2024	M/S NM LOK KALYAN TRUST	KSHIROD KUMAR SAHOO	
	WP(C)/ /	MP		1959/2024
285	D-WP(C)/39280/2023	BHARAT ELECTRONICS (REGISTERED PA	DEBASIS PRITIK HORDHA	
	WP(C)/39280/2023	MP		1960/2024
286	D-WP(C)/27557/2022	M/S DURGA SAW MILL, BHADRAK	SIVA SANKAR CHAINI	
	WP(C)/27557/2022	MP		1961/2024
287	D-WP(C)/5401/2024	SUSIL JHUNJHUNWALA	PRABHU PRASANNA BEHERA	
	WP(C)/2749/2024	MP		1962/2024
288	D-WP(C)/41023/2023	SOURAV SEKHAR BEHERA	IN PERSON	
	WP(C)/41023/2023	MP		1963/2024